

ORISSA HIGH COURT

FILING REPORT AS ON :24/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0004489/2023	SANJAY @ SANJAY KUMAR BARIK VS STATE OF ODISHA	SATYAJIT MUKHERJEE VS	BAMBARI /54 /2023 () //
2	BLAPL/0004490/2023	BABULI@ BIKASH PAGAL VS STATE OF ODISHA	BIBHUTI BHUSHAN ROUT VS	RAJKANIKA /426 /2022 () //
3	BLAPL/0004491/2023	TASLIM ARIF VS STATE OF ODISHA	SK. ZAFARULLA VS	PLANTSITE /106 /2023 () //
4	BLAPL/0004492/2023	ANESWAR@ ANTASWARA MALLICK VS STATE OF ODISHA	MANMAYA KUMAR DASH VS	BALLIGUDA /127 /2021 () //
5	BLAPL/0004493/2023	SANDEEP TIGGA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	BANDOMUNDA /86 /2016 () //
6	BLAPL/0004494/2023	BHARAT BADAIK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	BISRA /158 /2020 () //
7	BLAPL/0004495/2023	BADAL NAIK VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL SADAR PS /135 /2023 () //
8	BLAPL/0004496/2023	PANKAJ MALLICK VS STATE OF ODISHA	RAJIB LOCHAN PATRNAIK VS	M.V.79 /124 /2022 () //
9	BLAPL/0004497/2023	NABIN MAHAKUD VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	BARBIL /26 /2023 () //
10	BLAPL/0004498/2023	GANDARAM BHOI VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	BINIKA /62 /2023 () //
11	BLAPL/0004499/2023	SK. BABU @ BAREN BABU VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	JAGATPUR /42 /2023 () //

ORISSA HIGH COURT**FILING REPORT AS ON :24/04/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
12	BLAPL/0004500/2023	AJAY SAH VS STATE OF ODISHA	BISWARANJAN DALAI VS	PLANTSITE /380 /2022 () //
13	BLAPL/0004501/2023	KUSANA PATRA SUNA @ KISHORE PATRA SUNA VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	KOTPAD /151 /2022 () //
14	BLAPL/0004502/2023	NILAM KUMAR SWAIN VS STATE OF ODISHA	SOUGAT DASH VS	CHANDRASEKHARPUR /481 /2022 () //
15	BLAPL/0004503/2023	RAMAKANTA JENA VS STATE OF ODISHA	BISWA RANJAN DAS VS	SIMULIA /282 /2022 () //
16	BLAPL/0004504/2023	SAROJ BAG VS STATE OF ODISHA	TRILOCHAN NANDA VS	DEOGAON /59 /2021 () //
17	BLAPL/0004505/2023	KABIRAJ GOLORI VS STATE OF ODISHA	MANORANJAN PADHY VS	/ /0 () //
18	BLAPL/0004506/2023	MANGADU KHILLA VS STATE OF ODISHA	MANORANJAN PADHY VS	NANDAPUR /46 /2021 () //
19	BLAPL/0004507/2023	RAJENDRA MANDAL VS STATE OF ODISHA	MANORANJAN PADHY VS	/ /0 () //
20	BLAPL/0004508/2023	G.SRIDHAR VS STATE OF ODISHA	MANORANJAN PADHY VS	MACHHKUND /39 /2021 () //
21	BLAPL/0004509/2023	GOUTAM KUMAR VS STATE OF ODISHA	SAROJ KUMAR DASH VS	KANTABANIA PS /120 /2022 () //
22	BLAPL/0004510/2023	SUBALA SETHI VS STATE OF ODISHA	PRATAP KUMAR NAYAK VS	BANARAPAL /412 /2022 () //
23	BLAPL/0004511/2023	SADAN RABINDRA DORA @ S. RABINDRA DORA	SABYASACHI MISHRA	MACHHKUND /8 /2022

ORISSA HIGH COURT**FILING REPORT AS ON :24/04/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0004512/2023	DAMAYANTI PADHAN	BHABANI PRASAD PRADHAN	SUBALAYA /27 /2023
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0004513/2023	AZIMULLAH KHAN	AMITABH NAIK	DARGHA BAZAR /133 /2022
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0004514/2023	SHANKAR BEHERA	SUKANTA KUMAR NAYAK	BHADRAK TOWN /103 /2023
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0004515/2023	SIBASANKAR GOUDA	SANJIB KUMAR BHANJADEO	KODALA /751 /2022
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0004516/2023	NANUA @ NARAYAN DAS	DEEPAK KU SAHOO	KENDRAPARA SADAR /181 /2022
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0004517/2023	KAMINI MALLIK	ASHOK KUMAR BEHERA	KUAKHIA /208 /2022
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0004518/2023	INDU SETHI	AMITABH NAIK	KHURDA MODEL /483 /2022
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0004519/2023	BAPI @ KALIA @ SUNIL KU. DAS	DEEPAK KU SAHOO	RAJKANIKA /299 /2022
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0004520/2023	KARTIKA @ KARTIKESWAR DIGAL	AMULYA RATNA PANDA	GOCHHAPADA /45 /2023
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0004521/2023	MENAKA PRADHAN	LAMBODOR ACHARI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0004522/2023	SANTOSH KUMAR SAHOO	ARIJEET MISHRA	JAJPUR ROAD /650 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :24/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
35	BLAPL/0004523/2023	STATE OF ODISHA DILIP KUMAR MUNDA VS	ARUJEET MISHRA VS	// KEONJHAR SADAR /532 /2022 ()
36	BLAPL/0004524/2023	STATE OF ODISHA LAXMI DAS VS	LAXMIDHAR MAHAPATRA VS	// / /0 ()
37	BLAPL/0004525/2023	STATE OF ODISHA CHANDAN BEHERA VS	JYOTIRMAYA SAHOO VS	// PAIKMAL /58 /2023 ()
38	BLAPL/0004526/2023	STATE OF ODISHA VISHAL PRADHAN VS	SOMANATH SATAPATHY VS	// PURIGHAT /272 /2022 ()
39	BLAPL/0004527/2023	STATE OF ODISHA SUSAMA MALLICK VS	MANAS KUMAR CHAND VS	// KHURDA MODEL /86 /2023 ()
40	BLAPL/0004528/2023	STATE OF ODISHA RAKESH NAYAK @ MANAS VS	RAMESH CHANDRA MAHARANA VS	// / /0 ()
41	BLAPL/0004529/2023	STATE OF ODISHA GHANASYAM MAHARANA VS	ANUP KUMAR MOHAPATRA VS	// POLASARA PS /115 /2016 ()
42	BLAPL/0004530/2023	STATE OF ODISHA AJAY KUMAR BANCHHOR @ BULU VS	MANAS KUMAR CHAND VS	// BURLA /565 /2022 ()
43	BLAPL/0004531/2023	STATE OF ODISHA PARBESH DIGAL VS	AMULYA RATNA PANDA VS	// GOCHHAPADA /53 /2023 ()
44	BLAPL/0004532/2023	STATE OF ODISHA PRAKASH PRADHAN VS	SATYA RANJAN MULIA VS	// MOTANGA /72 /2022 ()
45	BLAPL/0004533/2023	STATE OF ODISHA CHANDRA MOHAN MARANDI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// BAHALDA /33 /2023 () //

ORISSA HIGH COURT**FILING REPORT AS ON :24/04/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
46	BLAPL/0004534/2023	BABULAL GUPTA VS STATE OF ODISHA	NIRANJAN LENKA VS	BARIPADA TOWN /80 /2023 () //
47	BLAPL/0004535/2023	SUDHIRA PAIKA VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	BAMUNIGAM /113 /2022 () //
48	BLAPL/0004536/2023	GADADHAR NAIK VS STATE OF ODISHA	MANORANJAN ACHARYA VS	ODAGAON /52 /2005 () //
49	BLAPL/0004537/2023	DHANDA @ SANTOSH GOCHAYAT VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BURLA /191 /2009 () //
50	BLAPL/0004538/2023	UMAKANTA SETHI VS STATE OF ODISHA	MADHUMATI AGRAWAL VS	PATKURA /162 /2023 () //
51	BLAPL/0004539/2023	BHANUMATI BEHERA VS STATE OF ODISHA	SOMANATH MITRA VS	MANCHESWAR P.S. /146 /2023 () //
52	BLAPL/0004540/2023	ASISH KUMAR NAYAK VS STATE OF ODISHA	SOMANATH MITRA VS	MANCHESWAR P.S. /146 /2023 () //
53	BLAPL/0004541/2023	RAJKISHORE PRADHAN VS STATE OF ODISHA	AMIT KUMAR SAA VS	BOLANGIR TOWN /120 /2023 () //
54	BLAPL/0004542/2023	SURESH PATRA VS STATE OF ODISHA	AMIT KUMAR SAA VS	BOLANGIR TOWN /120 /2023 () //
55	BLAPL/0004543/2023	DIPU PRADHAN @ DIPU @ BAGHA PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	ODAGAON /8 /2023 () //
56	BLAPL/0004544/2023	ANANDA SANDHA VS STATE OF ODISHA	AMIT KUMAR SAA VS	BOLANGIR TOWN /120 /2023 () //
57	BLAPL/0004545/2023	MUKESH DALEI	JYOTIRMAYA SAHOO	BEGUNIAPADA /68 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :24/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0004546/2023	KALPATARU PRUSTY @ KALAPATARU PRUSTY	SURYAKANTA DWIBEDI	BELPARA /46 /2023
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0004547/2023	SAMBARU PARABHOI	ABHILASH MISHRA	BHAWANIPATNA SADAR /334 /2021
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0004548/2023	DIPTI RANJAN MOHAPATRA	ANJAN KUMAR BISWAL	KHUNTA /340 /2022
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0004549/2023	BABULA SINGH	SAMARENDRA MOHANTY	NAUGAON /136 /2021
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0004550/2023	CHANDAN NAYAK @ PAPUN NAYAK	SIDHARTH PRASAD DAS	BADABAZAR /39 /2023
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0004551/2023	CHAITANYA GAHIR	SATYA NARAYAN MISHRA (4)	JUNAGARH /144 /2023
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0004552/2023	PRAMILA DIGAL	AMULYA RATNA PANDA	PHIRINGIA /51 /2023
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0004553/2023	SOUMITRI RANA	SATYABRATA PANDA	KANTAMAL /77 /2023
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0004554/2023	BINOD BHOI	SATYABRATA PANDA	GHANTAPADA /31 /2023
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0004555/2023	SITARAM SADANGI	SATYABRATA PANDA	KANTAMAL /67 /2023
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0004556/2023	RAMANI THELA	SATYABRATA PANDA	KANTAMAL /78 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :24/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
69	BLAPL/0004557/2023	STATE OF ODISHA PRINCE KUMAR SINGH VS	SUSHANTA KUMAR PRADHAN VS	// / /0 ()
70	BLAPL/0004558/2023	STATE OF ODISHA TARINI GOPE @ GOLU VS	AMIT KUMAR NATH VS	// TURUMUNGA /139 /2022 ()
71	BLAPL/0004559/2023	STATE OF ODISHA SUBHENDU SEKHAR SAHU VS	DEEPALI MAHAPATRA VS	// ANGUL SADAR PS /40 /2023 ()
72	BLAPL/0004560/2023	STATE OF ODISHA SUKHAIL A VS	SMRUTI RANJAN ROUT VS	// BHARATPUR PS /114 /2023 ()
73	BLAPL/0004561/2023	STATE OF ODISHA SIBA PUJARI VS	TUKUNA KUMAR MISHRA VS	// KOTPAD /70 /2019 ()
74	BLAPL/0004562/2023	STATE OF ODISHA DIPAN @ DEEPAN NAIK VS	S.S.RAY (2) VS	// SUNDARGARH SADAR /2 /2023 ()
75	BLAPL/0004563/2023	STATE OF ODISHA MOHAN MAJHI VS	UMAKANTA BARIK VS	// JAIPATNA /43 /2023 ()
76	BLAPL/0004564/2023	STATE OF ODISHA MAHESWAR BHUMIYAN @ MAHESWAR BHUMIA VS	BIDYALOK MOHAPATRA VS	// MALKANGIRI /512 /2022 ()
77	BLAPL/0004565/2023	STATE OF ODISHA GOBINDA KHORA @ GOBINDA KHARA VS	BIDYALOK MOHAPATRA VS	// MALKANGIRI /512 /2022 ()
78	BLAPL/0004566/2023	STATE OF ODISHA SUBHAM SINGH VS	ABHAYA KUMAR PARIDA VS	// DEOGARH /177 /2023 ()
79	BLAPL/0004567/2023	STATE OF ODISHA RANJAN DEHURY VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	// ULLUNDA /38 /2023 () //

ORISSA HIGH COURT

FILING REPORT AS ON :24/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	BLAPL/0004568/2023	SATYENDRA PRASAD SWAIN VS STATE OF ODISHA	SAKTI PRASAD DAS VS	CAPITAL P.S. /70 /2023 () //
81	BLAPL/0004569/2023	DILLIP KUMAR JENA VS STATE OF ODISHA	BISWAJIT SAHOO VS	SINAPALI /55 /2023 () //
82	CMAPL/0000330/2023	BIDYUT PRAVA MISHRA VS STATE OF ODISHA	NIRANJAN SINGH 1 VS	// () //
83	CMAPL/0000331/2023	SAROJ KUMAR LENKA VS STATE OF ODISHA	SUBASH CHANDRA PRADHAN VS	// () //
84	CMAPL/0000332/2023	M/S KRISHIK INFRASTRUCTURE DEVELOPERS PVT. ADV. VS ER.ASWINI KUMAR BISWAL, CHIEF GENERAL MANAGER, IDCO, KHURDA	ADV. VS	// () //
85	CMAPL/0000333/2023	RAMESH BARIK VS DR. RAJ KISHORE DORA, I.P.S.	ADV. VS	// () //
86	CMAPL/0000334/2023	NIBEDITA JENA VS STATE OF ORISSA	ADV. VS	// () //
87	CMAPL/0000335/2023	SHAKUNTALA JENA VS SOU MENDRA PRIYADARSHI	ADV. VS	// () //
88	CMAPL/0000336/2023	THE MANAGEMENT OF EXECUTIVE ENGINNER, JAMSHEDPUR VS BASANTA KUMAR MAHALIK	DHRAKANTA MOHANTY, A.G.A. VS	// () //
89	CMP/0000465/2023	PUSPALATA DAS@MOHARANA VS MURALIDHAR BHOLA	TUSAR KUMAR MISHRA VS	// () //
90	CMP/0000466/2023	BALARANI GUPTA VS ANITA GUPTA	DWARIKA PRASAD MOHANTY VS	// () //
91	CMP/0000467/2023	NARAYAN OJHA	NIRANJAN SINGH (1)	//

ORISSA HIGH COURT**FILING REPORT AS ON :24/04/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
92	CMP/0000468/2023	PARSURAM OJHA HRUDANANDA NAYAK	TRILOCHAN NANDA	//
		VS	VS	0
93	CMP/0000469/2023	NALINIKANTA DASH JHUNU CHOUDHURY	DEEPALI MAHAPATRA	//
		VS	VS	0
94	CMP/0000470/2023	MADHUSMITA CHOUDHURY @ ROUT SWADHIN KU SAHU	LAXMINARAYAN PATEL	//
		VS	VS	0
95	CMP/0000471/2023	URKULU BARIK SUMITRA MOHAPATRA	SUKANTA KUMAR DALAI	//
		VS	VS	0
96	CMP/0000472/2023	SMITAREKHA MOHANTY NITYA SUNDAR PANIGRAHI	R.R.DAS	//
		VS	VS	0
97	CMP/0000473/2023	TRILOCHAN PANIGRAHI ARJUN KUMAR SETHI	SAMIR KUMAR MISHRA	//
		VS	VS	0
98	CMP/0000474/2023	THE COLLECTOR, BALASORE LAXMIPRIYA SAHOO	SAMIR KUMAR MISHRA	//
		VS	VS	0
99	CMP/0000475/2023	MUNI MOHANTY SUSANTA KUMAR BEHERA	AMIT PRASAD BOSE	//
		VS	VS	0
100	CMP/0000476/2023	CHITRAMANI BEHERA BIJAY @ BIJOYA KUMAR ROUT	BIBEKANANDA BHUYAN	//
		VS	VS	0
101	CMP/0000477/2023	DILIP KUMAR NAYAK RABINDRANATH PRADHAN	HRUDANANDA MOHAPATRA	//
		VS	VS	0
102	CMP/0000478/2023	KEDAR @ KEDARNATH JENA RADHASHYAM SWAIN	SUBHA KUMAR MISHRA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :24/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		PARAMANADA BEHERA @ BEHURIA		//
103	CONTC/0002734/2023	RABINDRANATH NAYAK	ADV	//
		VS	VS	0
		CHAIRMAN, NATIONAL INSTITUTE OF OPEN SCHOOLING		//
104	CONTC/0002735/2023	GAGAN BIHARI SATAPATHY	PRADIPTA KUMAR PATTANAYAK	//
		VS	VS	0
		ASWATHY S., IAS		//
105	CONTC/0002736/2023	SANGRAM KESHAREE PATI	PRADIPTA KUMAR PATTANAYAK	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
106	CONTC/0002737/2023	BINAPANI DUTTA	BANSHIDHAR SATAPATHY	//
		VS	VS	0
		BISHNUPADA SETHY, IAS		//
107	CONTC/0002738/2023	JAY KRISHNA NAYAK	ADV	//
		VS	VS	0
		DR.AUROBINDA PADHI, I.A.S.		//
108	CONTC/0002739/2023	BIJAYLAXMI SAHU	ADV.	//
		VS	VS	0
		DIBYAJYOTI PARIDA, IAS		//
109	CONTC/0002740/2023	PRAFULLA KUMAR MAJHI	ADV.	//
		VS	VS	0
		BISWANATH TARAI, O.E.S. 1		//
110	CONTC/0002741/2023	MANASI DASH	ADV.	//
		VS	VS	0
		DR. SUDHANSU SEKHAR MISHRA, SUPT., S.C.B. MEDICAL CLG AND HOSPITAL, CUTTACK		//
111	CONTC/0002742/2023	KAILASH CHANDRA DASH	ADV.	//
		VS	VS	0
		PRADEEP KUMAR DASH, DIRECTOR OF SECONDARY EDUCATION, BBSR		//
112	CONTC/0002743/2023	JANARDAN BAL	ADV	//
		VS	VS	0
		DR. ARAVINDA PADHI, I.A.S.		//
113	CONTC/0002744/2023	BANDANA NAYAK	ADV.	//
		VS	VS	0
		DR. SUDHANSU SEKHAR MISHRA, SUPT., S.C.B. MEDICAL CLG. AND HOSPITAL, CUTTACK		//

ORISSA HIGH COURT**FILING REPORT AS ON :24/04/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
114	CONTC/0002745/2023	PRATAP KUMAR SINGH VS ANU GARG, IAS	ADV. VS	// 0 //
115	CONTC/0002746/2023	TRILOCHAN BARIHA VS CHANCHAL RANA, I.A.S.	PRASANNA KUMAR MISHRA VS	// 0 //
116	CONTC/0002747/2023	AKSHAYA KUMAR MOHANTY VS ANU GARG, IAS	ADV. VS	// 0 //
117	CONTC/0002748/2023	ARJUN ROUL VS ANU GARG, IAS	ADV VS	// 0 //
118	CONTC/0002749/2023	MANABODHA GHUGAR VS ANU GARG, IAS	ADV VS	// 0 //
119	CONTC/0002750/2023	RAJKISHORE MALIK VS ANU GARG, IAS	ADV VS	// 0 //
120	CONTC/0002751/2023	APARTI SAHOO VS ANU GARG, IAS	ADV VS	// 0 //
121	CONTC/0002752/2023	KAILASH CHANDRA SWAIN VS ANU GARG, IAS	ADV VS	// 0 //
122	CONTC/0002753/2023	JAGANNATH PANIGRAHI VS ANU GARG, IAS	ADV VS	// 0 //
123	CONTC/0002754/2023	NARAYAN CHANDRA ROUT VS ANU GARG, IAS	ADV VS	// 0 //
124	CONTC/0002755/2023	PRANABANDHU MAJHI VS ANU GARG, IAS	ADV VS	// 0 //
125	CONTC/0002756/2023	SATYA NARAYAN PRADHAN	ADV	//

ORISSA HIGH COURT

FILING REPORT AS ON :24/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
126	CONTC/0002757/2023	ANU GARG, IAS BANAMALI MUNDA	ADV	//
		VS	VS	0
127	CONTC/0002758/2023	ANU GARG, IAS HARIHAR SOREN	ADV	//
		VS	VS	0
128	CONTC/0002759/2023	ANU GARG, IAS BUDHIBAMAN NAYAK	ADV	//
		VS	VS	0
129	CONTC/0002760/2023	ANU GARG, IAS SARAT CHANDRA BEHERA	ADV	//
		VS	VS	0
130	CONTC/0002761/2023	ANU GARG, IAS SAMBHARI JENA	ADV.	//
		VS	VS	0
131	CONTC/0002762/2023	G. MATHIVATHANAN, I.A.S. DR.SATYAVRATA PANDA	IN PERSON	//
		VS	VS	0
132	CONTC/0002763/2023	BISHNUPADA SETHI,PRINCIPAL SECY. DEPTT. OF HIGHER EDUCATION SAMBHUNATH BEHERA	ADV.	//
		VS	VS	0
133	CONTC/0002764/2023	G.MATHIVATHANAN, I.A.S. PATUA JENA	ADV.	//
		VS	VS	0
134	CONTC/0002765/2023	G.MATHIVATHANAN, I.A.S. GOVERNING BODY OF BATA BABA SANSKRIT COLLEGE, TUNPUR	ADV.	//
		VS	VS	0
135	CONTC/0002766/2023	PRINCIPAL SECRETARY, HIGHER EDUCATION DEPARTMENT,KHURDA ISWAR CHANDRA SAHU	ADV.	//
		VS	VS	0
136	CONTC/0002767/2023	SISIR KUMAR DASH, DIRECTOR, SECONDARY EDUCATIOON, ODISHA, BBSR. PRASANTA KUMAR SAHOO	ADV.	//
		VS	KRISHNA CHANDRA SAHU	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :24/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CONTC/0002768/2023	SHALINI PANDIT, IAS UMA CHARAN MAHANKUDA VS	ADV. VS	// // 0
138	CONTC/0002769/2023	SATYABRATA SAHOO, A.C.S. CUM PRINCIPAL SECY., R AND DM DEPT., BBSR BHAGABAN MISHRA VS	ADV VS	// // 0
139	CONTC/0002770/2023	SATYABRATA SAHOO, A.C.S. CUM PRINCIPAL SECY., R AND D.M., DEPT. REBIKA NAIK VS	KRISHNA CHANDRA SAHU VS	// // 0
140	CONTC/0002771/2023	ASWATHY S., IAS KRUSHNA CHANDRA SAHU VS	ADV VS	// // 0
141	CONTC/0002772/2023	SATYABRATA SAHOO, A.C.S. CUM PRINCIPAL SECY., R AND D.M., DEPT. DHIRENDRA KUMAR PADHY VS	ADV VS	// // 0
142	CONTC/0002773/2023	SATYABRATA SAHOO, A.C.S. CUM PRINCIPAL SECY., R AND D.M., DEPT. NARAYAN PATHY VS	ADV VS	// // 0
143	CONTC/0002774/2023	SATYABRATA SAHOO, A.C.S. CUM PRINCIPAL SECY., R AND D.M., DEPT. SISIRA GARTIA VS	ADV VS	// // 0
144	CONTC/0002775/2023	ASWASTHI S., I.A.S. MANOJ KUMAR JENA VS	ADV VS	// // 0
145	CONTC/0002776/2023	MANAS KUMAR JENA, O.E.S. SUKUMAR RAY VS	ADV VS	// // 0
146	CONTC/0002777/2023	MANAS KUMAR JENA, O.E.S. PRABHAKAR MOHANTY VS	PRASANTA KUMAR MISHRA VS	// // 0
147	CONTC/0002778/2023	ANU GARG, I.A.S. RASMILATA MALLIK VS SHALINI PANDIT, I.A.S.	ADV VS	// // 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :24/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CONTC/0002779/2023	BIDYADHAR SABAR VS STATE OF ODISHA	ADV. VS	// 0 //
149	CONTC/0002780/2023	NITYANANDA BISWAL VS DATTATRAYA BHAUSAHEB SHINDE, IAS	ADV. VS	// 0 //
150	CONTC/0002781/2023	BHABAGRAHI NAYAK VS G.MATHIVATHANAN, PRINCIPAL SECY.,H AND U.D. DEPT.	ADV. VS	// 0 //
151	CONTC/0002782/2023	BIJAYA KUMAR SINGH VS BISHNUPADA SETHI, I.A.S.	ADV VS	// 0 //
152	CONTC/0002783/2023	RABINDRA KUMAR MOHARANA VS DEORANJAN KUMAR SINGH, SECY./ADDL. CHIEF SECY., HOME DEPT.	ADV. VS	// 0 //
153	CONTC/0002784/2023	TUSHAR KANTA JENA VS BISHNUPADA SETHI, I.A.S.	ADV VS	// 0 //
154	CONTC/0002785/2023	PATIRAM KALO VS LALITA KUMAR PATRA, D.F.O. BONAI	ADV. VS	// 0 //
155	CONTC/0002786/2023	GHANASHYAM BEHERA VS SATYABRATA SAHU, ADDL.CHIEF SECY., R AND D.M, DEPT.	ADV VS	// 0 //
156	CONTC/0002787/2023	SARBESWAR PARIDA VS SATYABRATA SAHU, ADDL.CHIEF SECY., R AND D.M, DEPT.	ADV VS	// 0 //
157	CONTC/0002788/2023	PRADEEP KUMAR GARDIA VS SATYABRATA SAHU, ADDL.CHIEF SECY., R AND D.M, DEPT.	ADV VS	// 0 //
158	CONTC/0002789/2023	RABI CHANDRA PATRA VS SATYABRATA SAHU, ADDL.CHIEF SECY., R AND D.M, DEPT.	ADV VS	// 0 //
159	CONTC/0002790/2023	LOKANATH SINGH DEO	ADV	//

ORISSA HIGH COURT

FILING REPORT AS ON :24/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	CONTC/0002791/2023	SATYABRATA SAHU, ADDL.CHIEF SECY., R AND D.M, DEPT. KARMA ORAM	ADV	//
		VS	VS	0
161	CONTC/0002792/2023	SATYABRATA SAHU, ADDL.CHIEF SECY., R AND D.M, DEPT. DOLAMANI SAHU	ADV	//
		VS	VS	0
162	CONTC/0002793/2023	SATYABRATA SAHU, ADDL.CHIEF SECY., R AND D.M, DEPT. DEBARAJ PATRA	ADV	//
		VS	VS	0
163	CONTC/0002794/2023	SATYABRATA SAHU, ADDL.CHIEF SECY., R AND D.M, DEPT. BASUDEV MAHANTA	ADV	//
		VS	VS	0
164	CONTC/0002795/2023	SATYABRATA SAHU, ADDL.CHIEF SECY., R AND D.M, DEPT. RAJKUMAR PATEL	ADV	//
		VS	VS	0
165	CONTC/0002796/2023	SATYABRATA SAHU, ADDL.CHIEF SECY., R AND D.M, DEPT. UPENDRA LAKRA	ADV.	//
		VS	VS	0
166	CONTC/0002797/2023	SATYABRATA SAHU, ADDL.CHIEF SECY., R AND D.M, DEPT. UGRASEN NAIK	ADV.	//
		VS	VS	0
167	CONTC/0002798/2023	SATYABRATA SAHU, ADDL.CHIEF SECY., R AND D.M, DEPT. DABAR LAMEI	ADV	//
		VS	VS	0
168	CONTC/0002799/2023	SATYABRATA SAHU, ADDL.CHIEF SECY., R AND D.M, DEPT. ARUN KUMAR NAIK	ADV.	//
		VS	VS	0
169	CONTC/0002800/2023	SATYABRATA SAHU, ADDL.CHIEF SECY., R AND D.M, DEPT. BENIMADHAB PRUSETH	ADV.	//
		VS	VS	0
170	CONTC/0002801/2023	SATYABRATA SAHU, ADDL.CHIEF SECY., R AND D.M, DEPT. RETIREES OF REGINOAL RURAL BANK WELFARE SOCIETY, ODISHA	ADV.	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :24/04/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CONTC/0002802/2023	M.MOHAN, CHAIRMAN, ODISHA GRAMYA BANK, GANDAMUNDA, KHANDAGIRI, BBSR DAYANIDHI DAS VS	ADV. VS	// // 0
172	CONTC/0002803/2023	ASHOK KUMAR DEHURI, TAHASILDAR, RAJKANIKA, KENDRAPARA MANASI SAMANTARAY VS	ADV. VS	// // 0
173	CONTC/0002804/2023	SHALINI PANDIT, IAS PUSPANJALI DAS VS	ADV. VS	// // 0
174	CONTC/0002805/2023	BISHNUPADA SETHY, IAS GURUCHARAN TANTY VS	ADV. VS	// // 0
175	CONTC/0002806/2023	ASWATHY S., IAS LALIT MOHAN MISHRA VS	ADV. VS	// // 0
176	CONTC/0002807/2023	SUSHIL KUMAR LOHANI, IAS KISHOR KUMAR SAMAL @ KISHOR SAMAL VS	ADV. VS	// // 0
177	CONTC/0002808/2023	CH. PRAJNANANDA DAS, TAHASILDAR, JAGATPUR, CUTTACK MADAN MOHAN KHUNTIA VS	ADV. VS	// // 0
178	CONTC/0002809/2023	ANKITA BARIK, TAHASILDAR, BONTH ,BHADRAK. SRIDHAR NAYAK VS	ADV. VS	// // 0
179	CONTC/0002810/2023	ANKITA BARIK, TAHASILDAR, BONTH, BHADRAK BANABIHARI TRIPATHY VS	ADV. VS	// // 0
180	CONTC/0002811/2023	SUSHIL KUMAR LOHANI, IAS SUKADEV SARAN SINGH VS	DEBASIS TRIPATHY VS	// // 0
181	CONTC/0002812/2023	AMRITA RITURAJ, IAS UMA CHARAN SAHU VS	ADV VS	// // 0
		SUSHIL KUMAR LOHANI, I.A.S.		//

ORISSA HIGH COURT

FILING REPORT AS ON :24/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	CONTC/0002813/2023	BISWANATH SAHOO VS ASHOK KUMAR DEHURY, TAHASILDAR, RAJKANIKA, KENDRAPARA	DEBASIS TRIPATHY VS	// ()
183	CONTC/0002814/2023	VINAY KUMAR SINGH VS SAMBIT KUMAR, R.T.O., CHANDIKHOLE	ADV. VS	// ()
184	CONTC/0002815/2023	BAIJAYANTI PAL VS BRUNDABAN SATAPATHY, DIRECTOR OF ELEMENTARY EDU.	ADV VS	// ()
185	CONTC/0002816/2023	BIPINA BAG VS SATYABRATA SAHU, IAS	ADV. VS	// ()
186	CONTC/0002817/2023	TAPASWINI BEHERA VS RUPABHANU MISHRA, C.D.M.O. AND P.H.O., MAYURBHANJ	ADV. VS	// ()
187	CONTC/0002818/2023	NABIN CHANDRA PRADHAN VS SOMESH KUMAR UPADHYAY, COLLECTOR AND D.M., DEOGARH	SIDHANT DWIBEDI VS	// ()
188	CONTC/0002819/2023	GANGADHAR PANIGRAHY VS PRATEEK SINGH, I.P.S.	ADV VS	// ()
189	CONTC/0002820/2023	PRASANT KUMAR SAHOO VS SASANKA SEKHAR PARIDA, EXECUTIVE ENGNR., MINOR IRRIGATION DIVISION, CTC	ADV VS	// ()
190	CONTC/0002821/2023	ASHALATA PUHAN VS UMAKANTA PARIDA, O.A.S.(I) SB	adv. VS	// ()
191	CRLA/0000446/2023	SUJIT KUMAR SAHU VS STATE OF ODISHA(VIG.)	P. ANUP DASH VS	SAMBALPUR VIGILANCE /39 /2007 ()
192	CRLA/0000447/2023	PUJARI VS STATE OF ODISHA	MANORANJAN PADHY VS	PADWA /85 /2019 ()
193	CRLA/0000448/2023	SURU KUMBHAR	SUSHANTA KUMAR JOSHI	PATNAGARH /222 /2016

ORISSA HIGH COURT

FILING REPORT AS ON :24/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
194	CRLA/0000449/2023	STATE OF ODISHA TULESHWAR SAHU	TARA PRASAD MOHAPATRA	// BANGOMUNDA /110 /2020
		VS	VS	()
195	CRLA/0000450/2023	STATE OF ODISHA DURGA PRASAD PRADHAN @ LANDA	ANIRUDHA DAS	// PHULBANI TOWN /249 /2016
		VS	VS	()
196	CRLA/0000451/2023	STATE OF ODISHA BAPINA MALLIK	SHYAMANANDA JENA	// BADACHANA /190 /2012
		VS	VS	()
197	CRLA/0000452/2023	STATE OF ODISHA RATAN KUMAR SAHOO	RAMANI KANTA PATTANAIAK	// BHUBANESWAR VIGILANCE /8 /2005
		VS	VS	()
198	CRLA/0000453/2023	STATE OF ODISHA(VIG.) SIBA PRASAD JAGATY	GYANENDRA ACHARYA	// / /0
		VS	VS	()
199	CRLA/0000454/2023	REPUBLIC OF INDIA (CBI) SHISHIR BARAN PURI	GYANENDRA ACHARYA	// / /0
		VS	VS	()
200	CRLA/0000455/2023	REPUBLIC OF INDIA (CBI) LAXMIDHAR PANDA	HEMANT KUMAR MUND	// BHUBANESWAR VIGILANCE /31 /2013
		VS	VS	()
201	CRLA/0000456/2023	STATE OF ODISHA(VIG.) SIBANANDA SAHOO	SANGRAM KESHARI ROUT	// / /0
		VS	VS	()
202	CRLA/0000457/2023	STATE OF ODISHA BULA @ KALIDAS @ KALICHARAN MARNDI	SURYAKANTA DWIBEDI	// TIRING /19 /2017
		VS	VS	()
203	CRLA/0000458/2023	STATE OF ODISHA SUNIL DAS	UMAKANTA BARIK	// KEGAON /254 /2022
		VS	VS	()
204	CRLMA/0000129/2023	STATE OF ODISHA JABIR SATTAR	ANITA SAHOO	// DHANUPALI /272 /2019
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :24/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	CRLMA/0000130/2023	STATE OF ODISHA PRADEEP PATRA VS	ANITA SAHOO VS	// MAHULPALI /94 /2022 ()
206	CRLMC/0002013/2023	STATE OF ODISHA SUSRI SANGITA JENA @ SUSHREE SANGITA JENA VS	RAJENDRA NARAYAN ROUT VS	// / /0 ()
207	CRLMC/0002014/2023	RANJAN JENA SANTILATA SAHU VS	RAMAKANTA PANDA VS	// BASTA /358 /2019 ()
208	CRLMC/0002015/2023	STATE OF ODISHA ARVIND KUMAR SHARMA VS	MANORANJAN PADHY VS	// PADWA /75 /2015 ()
209	CRLMC/0002016/2023	STATE OF ODISHA PRAKASH DAS VS	SATYA RANJAN MULIA VS	// LALBAG /168 /2019 ()
210	CRLMC/0002017/2023	STATE OF ODISHA NARAYAN NAYAK VS	HEMANTA KUMAR MUND VS	// / /0 ()
211	CRLMC/0002018/2023	STATE OF ODISHA(VIG.) RAJESH KUMAR MOHAPATRA VS	JUGALA KISHORE PANDA VS	// JUJUMURA /16 /2023 ()
212	CRLMC/0002019/2023	STATE OF ODISHA AUROMIRA ENTERTAINMENT PVT. LTD. VS	RAMDAS ACHARY VS	// / /0 ()
213	CRLMC/0002020/2023	STATE OF ODISHA KAILASH CHANDRA AGRAWAL VS	JUGALA KISHORE PANDA VS	// BAUNISUNI /144 /2022 ()
214	CRLMC/0002021/2023	STATE OF ODISHA SWAGAT KUMAR DAS VS	PARTHA SARATHI NAYAK VS	// / /0 ()
215	CRLMC/0002022/2023	STATE OF ODISHA MAMATA SAHOO VS	Supriyo Ranjan Mahapatra VS	// / /0 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :24/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	CRLMC/0002023/2023	BISWAMBAR PALAI VS STATE OF ODISHA	DR. NIRANJAN SWAIN VS	BANAPUR P.S. /338 /2021 () //
217	CRLMC/0002024/2023	BABAN @ KATHIA @ SRIKRUSHNA BEHERA VS STATE OF ODISHA	AMIYA RANJAN SWAIN VS	NANDIPADA /2 /2021 () //
218	CRLMC/0002025/2023	PABITRA KUMAR NAYAK VS STATE OF ODISHA	MAHES DAS VS	/ /0 () //
219	CRLMC/0002026/2023	LAXMIDHAR BEHERA VS STATE OF ODISHA	HEMANT KUMAR TRIPATHY VS	TIGIRIA /91 /2005 () //
220	CRLMC/0002027/2023	SUSANTA KUMAR GOUDA VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	PURUSHOTTAMPUR /165 /2022 () //
221	CRLMC/0002028/2023	D.RAJESH KUMAR VS STATE OF ODISHA(VIG.)	SOUBHAGYA KUMAR DASH VS	VIGILANCE PS (BERHAMPUR) /11 /2018 () //
222	CRLMC/0002029/2023	BENUDHAR PALTASINGH VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHURDA SADAR /99 /2023 () //
223	CRLMC/0002030/2023	KHETRA BAGHAR VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	SUBALAYA /55 /2014 () //
224	CRLMC/0002031/2023	DILLIP KUMAR RAY VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	LALBAG /71 /2021 () //
225	CRLMC/0002032/2023	DHRUBA JENA @ DHABA JENA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NIRAKARPUR /52 /2023 () //
226	CRLMC/0002033/2023	SAROJ KUMAR BEHERA VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	DASPALLA /91 /2021 () //
227	CRLMC/0002034/2023	LAXMIDHARA MANTRI	SURENDRA KUMAR BISWAL	/ /0

ORISSA HIGH COURT

FILING REPORT AS ON :24/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
228	CRLMC/0002035/2023	BIBHU PRASAD BEHERA	PRAVASH CHANDRA JENA	ATHGARH /174 /2020
		VS	VS	()
		STATE OF ODISHA		//
229	CRLMC/0002036/2023	RAJIB BEHERA	SURYAKANTA DWIBEDI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
230	CRLMC/0002037/2023	MANOHAR SHARMA	JAYDEEP PAL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
231	CRLMC/0002038/2023	GANESWAR BARIK	SATYA RANJAN MULIA	BARANGA /130 /2021
		VS	VS	()
		STATE OF ODISHA		//
232	CRLMC/0002039/2023	GORBARI MUNDA	UMAKANTA BARIK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
233	CRLMC/0002040/2023	MINA BENYA	DIPTI RANJAN BHOKTA	DAMANJODI /12 /2014
		VS	VS	()
		STATE OF ODISHA		//
234	CRLMC/0002041/2023	NARAYAN SAHU	LAMBODOR ACHARI	BHANJANAGAR /57 /2004
		VS	VS	()
		STATE OF ODISHA		//
235	CRLMC/0002042/2023	ARUN KUMAR SARANGI	DIPTI RANJAN BHOKTA	KEONJHAR TOWN /106 /2021
		VS	VS	()
		STATE OF ODISHA		//
236	CRLMC/0002043/2023	PREMANANDA JENA	PARTHA SARATHI NAYAK	BHUBAN /43 /2009
		VS	VS	()
		STATE OF ODISHA		//
237	CRLMC/0002044/2023	SASEE BHOOSAN PATTANAYAK	BISWAJIT SAHOO	KEONJHAR TOWN /180 /2019
		VS	VS	()
		STATE OF ODISHA		//
238	CRLMC/0002045/2023	NARAYAN DAS GOYAL @ BABULI	SURYAKANTA DASH	JEYPORE MAHILA /95 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :24/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	CRLMC/0002046/2023	STATE OF ODISHA ANAND KUMAR SAHOO VS	SIDHARTHA DAS VS	// MARKAT NAGAR /05 /2015 ()
240	CRLMC/0002047/2023	STATE OF ODISHA KARUNAKAR PARIDA @ TITU VS	ASHOK DAS VS	// PARLAKHEMUNDI /72 /2019 ()
241	CRLMC/0002048/2023	STATE OF ODISHA KRUSHNA CHANDRA GOUD VS	SHUBHENDU KUMAR PARIDA VS	// KESINGA /38 /2022 ()
242	CRLMC/0002049/2023	STATE OF ODISHA GOLDEN LAND DEVELOPERS L.T.D. VS	MANOJ VERMA VS	// / /0 ()
243	CRLMP/0000784/2023	STATE OF ODISHA KEDAR NATH PATRA VS	SARADA PRASAD DASH VS	// / /0 ()
244	CRLMP/0000785/2023	STATE OF ODISHA PRIYANKA DAS VS	ARIJEET MISHRA VS	// / /0 ()
245	CRLMP/0000786/2023	STATE OF ODISHA RAJTILAK YADAV TRILOCHAN KHORA VS	MANORANJAN PADHY VS	// / /0 ()
246	CRLMP/0000787/2023	STATE OF ODISHA LAXMIPRIYA KHUNTIA VS	PRASANTA KUMAR NAYAK VS	// / /0 ()
247	CRLMP/0000788/2023	STATE OF ODISHA SASMITA RAY @ GOSWAMY VS	CHITTA RANJAN SAHU VS	// / /0 ()
248	CRLMP/0000789/2023	STATE OF ODISHA NIRMALA PRUSTY VS	CHITTA RANJAN SAHU VS	// / /0 ()
249	CRLMP/0000790/2023	STATE OF ODISHA SANTOSH KUMAR MISHRA VS	MANAS KUMAR CHAND VS	// / /0 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :24/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	CRLMP/0000791/2023	MINAKHI PALITA VS STATE OF ODISHA	DURGA PRASAD JENA VS	// () //
251	CRLMP/0000792/2023	GURUBARI MUNDA VS STATE OF ODISHA	TUSHAR KANTI SATAPATHY VS	// () //
252	CRLMP/0000793/2023	DEBASISH PALAI VS STATE OF ODISHA	DEBASIS SAHOO VS	// () //
253	CRLMP/0000794/2023	ASHOK KUMAR BEHERA VS STATE OF ODISHA	PRANGYANANDA PATTANAİK VS	// () //
254	CRLMP/0000795/2023	S.K.S.TRANSPORT VS STATE OF ODISHA	SK. ZAFARULLA VS	// () //
255	CRLMP/0000796/2023	LUXMIPRIYA PANDA VS I.I.C. TOWN THANA PURI	MANORANJAN MISHRA VS	// () //
256	CRLMP/0000797/2023	PRABIR KUMAR JENA VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	// () //
257	CRLMP/0000798/2023	PRABIR KUMAR JENA VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	// () //
258	CRLMP/0000799/2023	AMARENDRA SWAIN VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	// () //
259	CRLREV/0000209/2023	LAXMAN BEHERA VS STATE OF ODISHA	SAILABALA JENA VS	N.T.P.C. /21 /2019 () //
260	CRLREV/0000210/2023	JYOTI RANJAN PANDA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	FATEGARH /71 /2012 () //
261	CRLREV/0000211/2023	CHANDAN @ BRAJABANDHU MOHARANA	SAMARENDRA MOHANTY	JAGATSINGPUR /311 /2017

ORISSA HIGH COURT

FILING REPORT AS ON :24/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
262	CRLREV/0000212/2023	PAPU @ PRASANTA PRADHAN	SAMARENDRA MOHANTY	JAGATSINGPUR /311 /2017
		VS	VS	()
		STATE OF ODISHA		//
263	CRLREV/0000213/2023	DURYODHAN SANDHA	SATYABRATA PANDA	BINIKA /215 /2021
		VS	VS	()
		STATE OF ODISHA		//
264	CRLREV/0000214/2023	SHYAMA @ SHAMLAL SHARMA	SIDHARTHA DAS	RAJGANGPUR /54 /2013
		VS	VS	()
		STATE OF ODISHA		//
265	CRP/000021/2023	SASMITA DAS @ BARIK	DEVI PRASAD DASH	//
		VS	VS	()
		KRUSHNA CHANDRA BARIK		//
266	FAO/0000196/2023	JAGDISH RAY	KAPILA CHARAN NAYAK	//
		VS	VS	()
		BIRANCHI NARAYAN RATH		//
267	GUAP/0000005/2023	MAHESWARI DEY	ARUNIMA MISHRA	//
		VS	VS	()
		ASHESH KUMAR MOHAPATRA		//
268	MACA/0000384/2023	PRAVATI NAIK	PRADEEP KUMAR MISHRA	//
		VS	VS	()
		SOMANATH NAYAK		//
269	MACA/0000385/2023	ANITA DASH	PRADEEP KUMAR MISHRA	//
		VS	VS	()
		BISHNU CHANDRA DASH		//
270	MACA/0000386/2023	ARATI BHUTIA	PRADEEP KUMAR MISHRA	//
		VS	VS	()
		NITEN KUMAR GADANAYAK		//
271	MACA/0000387/2023	PRATIMA BEHERA	PRADEEP KUMAR MISHRA	//
		VS	VS	()
		M. VENKAT RAMAN		//
272	MACA/0000388/2023	THE DIVL. MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD.	SUDESH KUMAR SARANGI	//
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :24/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	MACA/0000389/2023	SUPRIYA SHUKLA PRAFULLA KUMAR PANDA VS	KAPILA CHARAN NAYAK VS	// // 0
274	MACA/0000390/2023	ZIQTZA HEALTH CARD LTD. SUBHADRA JANI VS	BHARAT JALLI VS	// // 0
275	MACA/0000391/2023	THE MANAGER, RELIANCE G.I.CO. LTD. DAMBURU JANI VS	BHARAT JALLI VS	// // 0
276	MACA/0000392/2023	THE MANAGER, RELIANCE G.I.CO. LTD. MEENA @ MINA PANDA VS	KAPILA CHARAN NAYAK VS	// // 0
277	MACA/0000393/2023	ZIQTZA HEALTH CAND LTD. THE DIVL. MANAGER, DO I, T.P. CELL, M/S. NEW INDIA ASSURANCE PVT. LTD. VS	BHABANI SHANKAR RAYAGURU VS	// // 0
278	MACA/0000394/2023	AHALYA MISHRA SRIDHAR SAMAL VS	DURGA CHARAN DEY VS	// // 0
279	MACA/0000395/2023	OM PRAKASH SINGH ASHOK KUMAR PRADHAN VS	DURGA CHARAN DEY VS	// // 0
280	MATA/0000139/2023	M/S. MANAKSHYA STONE PVT. LTD. SARITA BEHERA VS	SUVENDU KUMAR RAY VS	// // 0
281	MATA/0000140/2023	NILADRI SEKHAR SATYA NARAYAN BEHERA KAMALAKANTA MALLICK @ MALLIK VS	BHABANI SHANKAR RAYAGURU VS	// // 0
282	RPFAM/0000139/2023	JHANSIRANI MURMU RANJIT CHANDA @ RANJIT KUMAR CHANDA VS	RAJENDRA KUMAR PRADHAN VS	// // 0
283	RPFAM/0000140/2023	MANORAMA CHANDA SUNITA PODH VS	SACHIDANANDA PADHEE VS	// // 0
		SUKRU PODH		//

ORISSA HIGH COURT**FILING REPORT AS ON :24/04/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	RSA/0000158/2023	MADDI PRABHAKAR PATRO VS MADDI RAMA RAO PATRO	TUSAR KUMAR MISHRA VS	// 0 //
285	RSA/0000159/2023	KUNTALA PATEL VS SUSHAMA PATEL	S.S.RAO VS	// 0 //
286	RSA/0000160/2023	GAGAN BIHARI MOHAPATRA VS AKSHAYA KUMAR MOHAPATRA	SOUMYA RANJAN PATI VS	// 0 //
287	RVWPET/0000152/2023	MADHABILATA PANDA VS ADL.COMNR,SETTLEMENT AND CONSOLIDATION, BALASORE	ADV VS	// 0 //
288	RVWPET/0000153/2023	NILAMBARA BISHI VS HINDU PUBLIC	PRASANTA KUMAR PANDA VS	// 0 //
289	RVWPET/0000154/2023	SRI JAGANNATH MAHAPRABHU BIJE PURI VS M/S ODISHA TRUST OF TECHNICAL EDUCATIION AND TRAINING, BBSR	SUBRAT SATPATHY VS	// 0 //
290	RVWPET/0000155/2023	KSHANAPRAVA KHATUA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
291	TRP(C)/0000154/2023	SNEHALATA BEHERA VS BRAJABANDHU DALEI	SUBHASHREE MOHANTY VS	// 0 //
292	TRP(C)/0000155/2023	SAROJINI SAHOO VS KABYA KUMAR SAHOO	SHRADHANJALI SAHOO VS	// 0 //
293	TRP(C)/0000156/2023	SULOCHANA MALLIK VS MANAS RANJAN DAS	PRATAP KUMAR RAY VS	// 0 //
294	TRP(C)/0000157/2023	SANGHAMITRA DAS VS RAJIV RANJAN DAS	DR. JANMEJAYA RAY VS	// 0 //
295	TRPCRL/0000037/2023	URKULI KISAN	BHABANI SHANKAR DASPARIDA	LAIKERA /67 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :24/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
296	TRPCRL/000038/2023	STATE OF ODISHA ASHUTOSH DAS	SUSANTA KUMAR JETHY	// BERHAMPUR TOWN /138 /2023
		VS	VS	S.D.J.M.,BERHAMPUR(Ganjam)
297	TRPCRL/000039/2023	STATE OF ODISHA JAYASHRI MOHANTY	BIBHU PRASAD TRIPATHY	GR/0000716/2023 //0
		VS	VS	()
298	WA/0000813/2023	NEEHAR RANJAN DAS STATE OF ODISHA	MANOJA KUMAR KHUNTIA,A.G.A	// //
		VS	VS	()
299	WA/0000814/2023	BINAY CHANDRA MAHAPATRA STATE OF ODISHA	HARMOHAN DHAL,A.G.A	// //
		VS	VS	()
300	WA/0000815/2023	SUDHANSU SEKHAR PATTNAIK STATE OF ODISHA	MANOJ KUMAR KHUNTIA, A.G.A.	// //
		VS	VS	()
301	WA/0000816/2023	DR. MAHENDRANATH MOHANTA STATE OF ODISHA	MANOJ KUMAR KHUNTIA, A.G.A.	// //
		VS	VS	()
302	WA/0000817/2023	DR. LAXMI NARAYAN MAHANNA STATE OF ODISHA	BIBHU PRASAD TRIPATHY,A.G.A	// //
		VS	VS	()
303	WA/0000818/2023	HRUSIKESH SATAPATHY STATE OF ODISHA	MANOJ KUMAR KHUNTIA, A.G.A.	// //
		VS	VS	()
304	WA/0000819/2023	DR. PRAVAT KUMAR BEHERA ODISHA STATE FINANCIAL CORP., CUTTACK	ABINASH ROUTRAY	// //
		VS	VS	()
305	WA/0000820/2023	STATE OF ODISHA STATE OF ODISHA	Y.S.P. BABU,A.G.A	// //
		VS	VS	()
306	WA/0000821/2023	DHIRAJ KUMAR MOHAPATRA JAYANTIPRAVA BEHERA	BINAYA KUMAR MOHANTY	// //
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :24/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WA/0000822/2023	STATE OF ODISHA STATE OF ODISHA VS RABINDRANATH MOHARANA	Y.S.P. BABU, A.G.A. VS	// // 0 //
308	WA/0000823/2023	STATE OF ODISHA VS SANTOSH KUMAR MOHAPATRA	Y.S.P. BABU,A.G.A VS	// 0 //
309	WA/0000824/2023	NILAKANTHA BEHERA VS EAST COAST RAILWAY, BBSR	ABHILASH MISHRA VS	// 0 //
310	WA/0000825/2023	UPENDRA NATH ACHARYA VS COLLECTOR, GANJAM	SUDHANSU SEKHAR JENA VS	// 0 //
311	WA/0000826/2023	STATE OF ODISHA VS ASHOK KUMAR MISHRA	TARUN PATNAIK, A.S.C. VS	// 0 //
312	WA/0000827/2023	STATE OF ODISHA VS MEENA MOHARANA	TARUN PATNAIK,A.G.A VS	// 0 //
313	WA/0000828/2023	STATE OF ODISHA VS SATRUGHNA PRADHAN	TARUN PATNAIK, A.S.C. VS	// 0 //
314	WP(C)/0012930/2023	MANAS RANJAN GARANAYAK VS MANAGEMENT, NATIONAL ALUMINIUM COMPANY LIMITED (NALCO), BBSR	ER. DEBASHISHA HOTA VS	// 0 //
315	WP(C)/0012931/2023	PRAFULLA KUMAR MALLIK VS STATE OF ODISHA	MANAS RANJAN PADHI VS	// 0 //
316	WP(C)/0012932/2023	BALARAM KAR VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
317	WP(C)/0012933/2023	SANJAY KUMAR @ SANJAY KETAN MALLIK VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	// 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :24/04/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0012934/2023	TIKI BACHELI VS STATE OF ODISHA	BINI MISHRA VS	// 0 //
319	WP(C)/0012935/2023	MAHIM RANJAN JAGATI VS THE CHAIRMAN CUM M.D., PNB, NEW DELHI	BINI MISHRA VS	// 0 //
320	WP(C)/0012936/2023	RASHMI PRAVA MOHANTY VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
321	WP(C)/0012937/2023	BIJAY KUMAR PRADHAN VS STATE OF ODISHA	JAYADEBA BEHERA VS	// 0 //
322	WP(C)/0012938/2023	SARAT PATRA @ SARAT CHANDRA PATRA VS STATE OF ODISHA	RAJENDRA KUMAR DASH VS	// 0 //
323	WP(C)/0012939/2023	SUBHASIS MOHANTY VS STATE OF ODISHA	PRABIR KUMAR RAY VS	// 0 //
324	WP(C)/0012940/2023	SANJIT KUMAR DAS VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
325	WP(C)/0012941/2023	CHANCHALA SAHOO VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
326	WP(C)/0012942/2023	KANHU CHARAN SAHOO VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
327	WP(C)/0012943/2023	MANORANJAN PANIGRAHI VS STATE OF ODISHA	MANAS PATI VS	// 0 //
328	WP(C)/0012944/2023	SUSHANTA KANHAR VS STATE OF ODISHA	MANAS PATI VS	// 0 //
329	WP(C)/0012945/2023	DR.SITARAM	GYANARANJAN SETHI	//

ORISSA HIGH COURT**FILING REPORT AS ON :24/04/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
330	WP(C)/0012946/2023	STATE OF ODISHA RATIKANTA SAHOO	GOPINATH MISHRA	//
		VS	VS	0
331	WP(C)/0012947/2023	SUBHADARSHINI PARIDA GOVINDA CHANDRA MAHANTA	ARABINDA TRIPATHY	//
		VS	VS	0
332	WP(C)/0012948/2023	STATE OF ODISHA PRADEEP KUMAR JENA	RAJIB RATH	//
		VS	VS	0
333	WP(C)/0012949/2023	STATE OF ODISHA AKSHAYA CHANDRA DAS	SWAPNIL ROY	//
		VS	VS	0
334	WP(C)/0012950/2023	STATE OF ODISHA PADMANAV SAHOO	SATRUGHNA DASH (A)	//
		VS	VS	0
335	WP(C)/0012951/2023	STATE OF ODISHA ARAKSHITA SAHOO	NIRANJAN SINGH (1)	//
		VS	VS	0
336	WP(C)/0012952/2023	STATE OF ODISHA TRUPTI RANJAN SWAIN	MONOMOY BASU	//
		VS	VS	0
337	WP(C)/0012953/2023	ODISHA PUBLIC SERVICE COMMISSION, CUTTACK BANSIDHAR RANA	MANMAYA KUMAR DASH	//
		VS	VS	0
338	WP(C)/0012954/2023	COMMISSIONER OF ENDOWMENT, ODISHA GREAMS RESTAURANT IMFL ON SHOP, JAJPUR	PRAFULLA KUMAR RATH	//
		VS	VS	0
339	WP(C)/0012955/2023	STATE OF ODISHA SUNIL KUMAR MONDAL	SAROJ KUMAR JEE	//
		VS	VS	0
340	WP(C)/0012956/2023	STATE OF ODISHA RADHAKANTA PANI	BHAGABAN BEHERA	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :24/04/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0012957/2023	STATE OF ODISHA SRIKANTA MOHAPATRA VS	RAMESH KUMAR SAHU VS	// // 0
342	WP(C)/0012958/2023	STATE OF ODISHA MAGUNI CHARAN LENKA VS	ARIJEET MISHRA VS	// // 0
343	WP(C)/0012959/2023	STATE OF ODISHA SASHI DEI VS	AFRAAZ SUHAIL VS	// // 0
344	WP(C)/0012960/2023	STATE OF ODISHA SASANKA SEKHAR MOHAPATRA VS	RAMESH KUMAR SAHU VS	// // 0
345	WP(C)/0012961/2023	STATE OF ODISHA MAGATI SAMAL VS	GOPINATH PANDA VS	// // 0
346	WP(C)/0012962/2023	STATE OF ODISHA Y. RAMA KRISHNA VS	MOHENDRA KUMAR MOHAPATRO VS	// // 0
347	WP(C)/0012963/2023	STATE OF ODISHA TAPAN KUMAR DASH VS	SURYAKANTA DASH VS	// // 0
348	WP(C)/0012964/2023	STATE OF ODISHA BISWANATH PRADHAN VS	BISWARANJAN DALAI VS	// // 0
349	WP(C)/0012965/2023	STATE OF ODISHA AJAY KUMAR BADA JENA VS	ARUN KUMAR MISHRA 2 VS	// // 0
350	WP(C)/0012966/2023	STATE OF ODISHA MANTU DAS VS	AFRAAZ SUHAIL VS	// // 0
351	WP(C)/0012967/2023	UNION OF INDIA SANTILATA SATRUSAL VS STATE OF ODISHA	LINGARAJ DASH VS	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :24/04/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0012968/2023	ANANTA CHARAN PATTANAİK VS STATE OF ODISHA	GOPAL SINHA VS	// 0 //
353	WP(C)/0012969/2023	LAXMIDHAR BEJ VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
354	WP(C)/0012970/2023	SARASWATI SAGAR VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
355	WP(C)/0012971/2023	AKSHYA KUMAR CHAND VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
356	WP(C)/0012972/2023	ULLASH BHATTA VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
357	WP(C)/0012973/2023	KAMADEV ROUT VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
358	WP(C)/0012974/2023	JITRAY BASKEY VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //
359	WP(C)/0012975/2023	BABULA NAIK VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
360	WP(C)/0012976/2023	SURENDRA KUMAR MISHRA VS STATE OF ODISHA	PARSURAM MOHAPATRA VS	// 0 //
361	WP(C)/0012977/2023	PRASANA KUMAR SARANGI VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
362	WP(C)/0012978/2023	DAMBURU NAIK VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
363	WP(C)/0012979/2023	ASHOK KUMAR KANUNGO	AMIYA KUMAR CHHATOI	//

ORISSA HIGH COURT**FILING REPORT AS ON :24/04/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0012980/2023	SANAT KUMAR MANDAL	UMESH CHANDRA MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0012981/2023	BIJAYANANDA AMANTA	AMIYA KUMAR CHHATOI	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0012982/2023	RAMESH CHANDRA MISHRA	UMESH CHANDRA MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0012983/2023	DELIPA KUMAR PASUPALAK	PRAVASH CHANDRA MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0012984/2023	ASHMAN JANI	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0012985/2023	SAHEB SAMAL	UMESH CHANDRA MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0012986/2023	SANTOSH KUMAR DAS	UMESH CHANDRA MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0012987/2023	PRAKASH CHANDRA BEHERA	MIHIR SEKHAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0012988/2023	ARSU HEMBRAM	RAMAKANTA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0012989/2023	ANSUMAN CHOUDHURY	SWAPNA KUMAR OJHA	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0012990/2023	DOLAGOBINDA JENA	MIHIR SEKHAR SAHOO	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :24/04/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0012991/2023	STATE OF ODISHA CHINMAY SUNDARAY VS	SANJAY KUMAR SAMANTARAY VS	// // ()
376	WP(C)/0012992/2023	STATE OF ODISHA LALATENDU MOHANTY VS	SWAPNA KUMAR OJHA VS	// // ()
377	WP(C)/0012993/2023	STATE OF ODISHA DARASING SUNA VS	PRASANNA KUMAR MISHRA VS	// // ()
378	WP(C)/0012994/2023	REGISTRAR, COOPERATIVE SOCIETIES, BBSR K. TEJESWAR RAO VS	SOUBHAGYA KUMAR DASH VS	// // ()
379	WP(C)/0012995/2023	STATE OF ODISHA MRUTYUNJAYA PARIDA VS	SUDEEP KUMAR SARANGI VS	// // ()
380	WP(C)/0012996/2023	UNION OF INDIA SHASIKANTA ROUT VS	SUDEEP KUMAR SARANGI VS	// // ()
381	WP(C)/0012997/2023	UNION OF INDIA KUNJA BIHARI DHAL VS	RAMDAS ACHARY VS	// // ()
382	WP(C)/0012998/2023	STATE OF ODISHA SRIRAM ROUT VS	AMLANJYOTI ROUT VS	// // ()
383	WP(C)/0012999/2023	STATE OF ODISHA CHATURBHUJA MALLIK VS	AMLANJYOTI ROUT VS	// // ()
384	WP(C)/0013000/2023	STATE OF ODISHA PITAMBER DASH VS	AMLANJYOTI ROUT VS	// // ()
385	WP(C)/0013001/2023	STATE OF ODISHA SOHAGINI DALEI VS JEEBAN KUMAR DALEI	M. BALAKRISHNA RAO VS	// // () //

ORISSA HIGH COURT**FILING REPORT AS ON :24/04/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0013002/2023	NIRAKAR SAHOO VS STATE OF ODISHA	AMLANJYOTI ROUT VS	// 0 //
387	WP(C)/0013003/2023	JAYADEV SINGH VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
388	WP(C)/0013004/2023	SANJU SAHOO VS STATE OF ODISHA	SANJAY KUMAR PATTANAİK VS	// 0 //
389	WP(C)/0013005/2023	SIKHAR SETHI VS STATE OF ODISHA	MIHIR SEKHAR SAHOO VS	// 0 //
390	WP(C)/0013006/2023	DAMAYANTI SAHOO VS STATE OF ODISHA	BIBHUTI BHUSAN PANDA VS	// 0 //
391	WP(C)/0013007/2023	DHOBI BEWA VS STATE OF ODISHA	MIHIR SEKHAR SAHOO VS	// 0 //
392	WP(C)/0013008/2023	MANORAMA DASH VS STEEL AUTHORITY OF INDIA LTD., ROURKELA	PRASANNA KUMAR DASH VS	// 0 //
393	WP(C)/0013009/2023	MANORANJAN PANDA VS STATE OF ODISHA	MIHIR SEKHAR SAHOO VS	// 0 //
394	WP(C)/0013010/2023	JADUMANI KISHAN VS STATE OF ODISHA	SARBESWAR BEHERA VS	// 0 //
395	WP(C)/0013011/2023	SURENDRA JENA VS STATE OF ODISHA	MIHIR SEKHAR SAHOO VS	// 0 //
396	WP(C)/0013012/2023	NABIN KUMAR BEHERA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
397	WP(C)/0013013/2023	TRILOCHANA DAS	MIHIR SEKHAR SAHOO	//

ORISSA HIGH COURT

FILING REPORT AS ON :24/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0013014/2023	MADHUSMITA NAYAK	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0013015/2023	SAHU ANADI CHARAN	DR. KANHAYALAL SHARMA	//
		VS	VS	0
		THE PRINCIPAL CHIEF COMMNR. OF INCOME TAX, BBSR		//
400	WP(C)/0013016/2023	KRUSHNA BHOI	PABITRA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0013017/2023	RUDRA PRASAD SAHOO	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0013018/2023	AJOY KUMAR DASH	PABITRA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0013019/2023	RUDNAV INFRA PVT. LTD., HYDERABAD	MANOJ KUMAR MOHANTY	//
		VS	VS	0
		MINISTRY OF ROAD TRANSPORT AND HIGHWAYS GOVT. OF INDIA		//
404	WP(C)/0013020/2023	SAISURYA MOHANTY	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0013021/2023	RAMACHANDRA OJHA	AMIYA KUMAR CHHATOI	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0013022/2023	RABINDRANATH NAYAK	SRIKANTA PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0013023/2023	AMARESH SATPATHY	KOUSIK ANANDA GURU	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0013024/2023	V. ASHOK KUMAR PATRA	KOUSIK ANANDA GURU	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :24/04/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0013025/2023	ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP, BBSR BANALATA PATNAIK VS STATE OF ODISHA	UMAKANT SAHOO VS	// // 0 //
410	WP(C)/0013026/2023	RADHARANI GIRI @ KUNDA VS STATE OF ODISHA	DURGA PRASAD JENA VS	// 0 //
411	WP(C)/0013027/2023	ASUTOSH PRADHAN VS MCL, BURLA	UPENDRA KUMAR SAMAL VS	// 0 //
412	WP(C)/0013028/2023	ARUNODAYA PANIGRAHI VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //
413	WP(C)/0013029/2023	SUDHANSU MOHAN PATI VS STATE OF ODISHA	MAHES DAS VS	// 0 //
414	WP(C)/0013030/2023	SANDIP MISHRA VS STATE OF ODISHA	BUDHADEV ROUSTRAY VS	// 0 //
415	WP(C)/0013031/2023	RAMESH CHANDRA SETHY VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //
416	WP(C)/0013032/2023	AMIYA KUMAR GIRI VS STATE OF ODISHA	SIBA PRASAD PATI VS	// 0 //
417	WP(C)/0013033/2023	SUSANTA KUMAR PRADHAN VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //
418	WP(C)/0013034/2023	SUBHENDU KUMAR PRADHAN VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
419	WP(C)/0013035/2023	SANTOSH KUMAR NAYAK VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	// 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :24/04/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	WP(C)/0013036/2023	KRUSHNA CHANDRA PRADHAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
421	WP(C)/0013037/2023	KUBERA PRADHAN VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //
422	WP(C)/0013038/2023	PRADIPTA KISHORE PARHI VS STATE OF ODISHA	SIBA PRASAD PATI VS	// 0 //
423	WP(C)/0013039/2023	ASHOK KUMAR DALEI VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //
424	WP(C)/0013040/2023	RAJANIKANTA DALABEHERA VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
425	WP(C)/0013041/2023	AKHAYA BAGH VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //
426	WP(C)/0013042/2023	RANJAN MOHANTY VS STATE OF ODISHA	SANJAY KUMAR PATTANAİK VS	// 0 //
427	WP(C)/0013043/2023	PRADIPTA KUMAR MOHANTY VS STATE OF ODISHA	BASUDEV PUJARI VS	// 0 //
428	WP(C)/0013044/2023	NILAMBAR MISHRA VS PRINCIPAL SECY., TO GOVT. DEPT. OF S AND ME, ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
429	WP(C)/0013045/2023	DIPTIMAYEE PANDA VS PRINCIPAL CHIEF COMMNR. OF INCOME TAX, BBSR	CHITRASEN PARIDA VS	// 0 //
430	WP(C)/0013046/2023	SUDARSAN BARIK VS PRINCIPAL SECY. TO GOVT., DEPT. OF HIGHER EDUCATION, ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
431	WP(C)/0013047/2023	DROUPADI NAYAK	PITAMBAR PANDA	//

ORISSA HIGH COURT**FILING REPORT AS ON :24/04/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
432	WP(C)/0013048/2023	PRATAP SINGH	TRILOCHAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
433	WP(C)/0013049/2023	SANTANU KUMAR NAYAK	PRAVAT KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
434	WP(C)/0013050/2023	ABINASH CHHATOI	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
435	WP(C)/0013051/2023	BHOLANATH BEHERA	RUDRA NARAYAN PARJA	//
		VS	VS	0
		STATE OF ODISHA		//
436	WP(C)/0013052/2023	PRAMOD KUMAR BEHERA	PRAVAT KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
437	WP(C)/0013053/2023	SRINIBAS DANDAPAT	SHASHI BHUSAN JENA	//
		VS	VS	0
		DIRECTOR, VEER SURENDRA SAI INSTITUTE OF MEDICAL SCIENCES AND RESEARCH, BURLA		//
438	WP(C)/0013054/2023	SURYAKANTA PANDA	JAYDEEP PAL	//
		VS	VS	0
		STATE OF ODISHA		//
439	WP(C)/0013055/2023	KARUNAKAR SWAIN	PRAVAT KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
440	WP(C)/0013056/2023	MILKI EKKA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
441	WP(C)/0013057/2023	SANDHYA RANI MOHANTY	PRAVAT KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
442	WP(C)/0013058/2023	JAYANTA KUMAR PATEL	SHASHI BHUSAN JENA	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :24/04/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	WP(C)/0013059/2023	STATE OF ODISHA UMAMANI PANDA VS	DURGESH NARAYAN RATH VS	// // ()
444	WP(C)/0013060/2023	STATE OF ODISHA KUBER MALIK VS	DURGESH NARAYAN RATH VS	// // ()
445	WP(C)/0013061/2023	STATE OF ODISHA DILIP KUMAR MEHER VS	PRAVAT KUMAR PANDA VS	// // ()
446	WP(C)/0013062/2023	STATE OF ODISHA DILLIP KUMAR BHALIA VS	SUDHANSHU SEKHAR PRATAP VS	// // ()
447	WP(C)/0013063/2023	STATE OF ODISHA LAXMI PANDA VS SAJANI KUMARI PANIGRAHI	JANMEJA RAY VS	// // ()
448	WP(C)/0013064/2023	BIMAL KUMAR AGARWAL VS	ASHOK KUMAR SARANGI VS	// // ()
449	WP(C)/0013065/2023	STATE OF ODISHA LAKSHMI NARAYAN DAS VS	SAMEER KUMAR DAS VS	// // ()
450	WP(C)/0013066/2023	STATE OF ODISHA UMA SHANKAR PRASAD VS	ARUN KUMAR PATRA VS	// // ()
451	WP(C)/0013067/2023	STATE OF ODISHA LABANIDHAR DAS VS	AKASH KUMAR PATAJOSHI VS	// // ()
452	WP(C)/0013068/2023	THE SUB-COLLECTOR, BHAWANIPATNA SUSANTA KUMAR LENKA VS	BAIDHAR SAHOO VS	// // ()
453	WP(C)/0013069/2023	STATE OF ODISHA UPENDRA KUMAR SABAR VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// // // ()

ORISSA HIGH COURT**FILING REPORT AS ON :24/04/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	WP(C)/0013070/2023	ARABINDA PRADHAN VS STATE OF ODISHA	PRASANTA KUMAR DAS VS	// 0 //
455	WP(C)/0013071/2023	REDDY VENKATA RAMANA VS COLLECTOR, RAYAGADA	BIRAJA PRASANNA DAS VS	// 0 //
456	WP(C)/0013072/2023	SUDENSHANA DUNGURI VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// 0 //
457	WP(C)/0013073/2023	AJAYA KUMAR BEHERA VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
458	WP(C)/0013074/2023	SIBA PRASAD PATNAIK VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
459	WP(C)/0013075/2023	JENAMANI SAMAL @ NAYAK VS STATE OF ODISHA	NIROD KUMAR SAHU VS	// 0 //
460	WP(C)/0013076/2023	SUBHADRA DALEI VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
461	WP(C)/0013077/2023	CHARULATA MISHRA VS THE SPECIAL LAND ACQUISITION OFFICER, NALCO, ANGUL	SUMIT KUMAR MOHANTY VS	// 0 //
462	WP(C)/0013078/2023	LABANIDHAR DAS VS SUB-COLLECTOR, BHAWANIPATNA	AKASH KUMAR PATTAJOSHI VS	// 0 //
463	WP(C)/0013079/2023	SURESH CHANDRA MOHANTY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
464	WP(C)/0013080/2023	LABANIDHAR DAS VS SUB-COLLECTOR, BHAWANIPATNA	AKASH KUMAR PATTAJOSHI VS	// 0 //
465	WP(C)/0013081/2023	MAHESWAR KATRI	SIDHESWAR MALLIK	//

ORISSA HIGH COURT

FILING REPORT AS ON :24/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
466	WP(C)/0013082/2023	STATE OF ODISHA PRAKASH CHANDRA DASH	LAXMIKANTA MOHANTY	//
		VS	VS	0
467	WP(C)/0013083/2023	STATE OF ODISHA S.RAMESH		//
		VS	VS	0
468	WP(C)/0013084/2023	THE UNION OF INDIA BISHNU CHARAN MALLICK	DEBASIS TRIPATHY	//
		VS	VS	0
469	WP(C)/0013085/2023	STATE OF ODISHA PANCHANAN BALIARSINIGH	JAYADEBA BEHERA	//
		VS	VS	0
470	WP(C)/0013086/2023	STATE OF ODISHA KARTIKESWARA SAMAL	RAMA PRASAD DALAI	//
		VS	VS	0
471	WP(C)/0013087/2023	STATE OF ODISHA HEMANTA KUMAR ROUSTRAY	BHAWANI SANKAR PANIGRAHI	//
		VS	VS	0
472	WP(C)/0013088/2023	STATE OF ODISHA DHANESWAR BEHERA	JAYADEBA BEHERA	//
		VS	VS	0
473	WP(C)/0013089/2023	STATE OF ODISHA BIKESH KUMAR SAMANTARAY	BHAWANI SANKAR PANIGRAHI	//
		VS	VS	0
474	WP(C)/0013090/2023	STATE OF ODISHA RAJKISHORE SWAIN	JAYADEBA BEHERA	//
		VS	VS	0
475	WP(C)/0013091/2023	STATE OF ODISHA PRABHU PRASAD BEHERA	ARUN KUMAR ROUT	//
		VS	VS	0
476	WP(C)/0013092/2023	STATE OF ODISHA MUNA PANI	A.SANGANERIA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :24/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	WP(C)/0013093/2023	STATE OF ODISHA SUBASH CHANDRA BEHERA VS	JAYADEBA BEHERA VS	// // ()
478	WP(C)/0013094/2023	STATE OF ODISHA MUNA PANI VS	A.SANGANERIA VS	// // ()
479	WP(C)/0013095/2023	STATE OF ODISHA BIJAY KUMAR MOHAPATRA VS	JAYADEBA BEHERA VS	// // ()
480	WP(C)/0013096/2023	STATE OF ODISHA MANORANJAN BISWAL VS	NIRANJAN BISWAL VS	// // ()
481	WP(C)/0013097/2023	STATE OF ODISHA SURENDRANATH MOHANTA VS	SARATHI JYOTI MOHANTY VS	// // ()
482	WP(C)/0013098/2023	STATE OF ODISHA RANJITA MOHANTY VS	SUBHENDU KUMAR NAYAK VS	// // ()
483	WP(C)/0013099/2023	STATE OF ODISHA BAIRAGI CHARAN MAHANTA VS	SARATHI JYOTI MOHANTY VS	// // ()
484	WP(C)/0013100/2023	STATE OF ODISHA DHARMENDRA KUMAR DAS VS	TRILOCHAN NANDA VS	// // ()
485	WP(C)/0013101/2023	STATE OF ODISHA GOPAL KRUSHNA AGRAWALA VS	BISWAJIT MOHANTY VS	// // ()
486	WP(C)/0013102/2023	STATE OF ODISHA DOKI SRIRAMULU VS	BUDHADEV ROUSTRAY VS	// // ()
487	WP(C)/0013103/2023	COLLECTOR OF CENTRAL EXCISE AND CUSTOMS, BBSR HARENDRA KUMAR SINGH VS	TRILOCHAN NANDA VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :24/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	WP(C)/0013104/2023	SUBHRANSU MOHANTY VS SNIGDHA PATNAIK @ MOHANTY	PRINCE PATNAIK VS	// ()
489	WP(C)/0013105/2023	ALPANA BOSE VS STATE OF ODISHA	SANJIB SWAIN VS	// ()
490	WP(C)/0013106/2023	K.RAJESWARI REDDY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// ()
491	WP(C)/0013107/2023	SITANSU MOULI MOHANTY VS SOUMYA PRAKASH MOHANTY	PRINCE PATNAIK VS	// ()
492	WP(C)/0013108/2023	SUSANTA CHANDRA DALAI VS STATE OF ODISHA	ASIT KUMAR CHAUDHURY VS	// ()
493	WP(C)/0013109/2023	M/S SAI ENTERPRISES, NAYAGARH VS SWARAJ DIVISION, MAHINDRA AND MAHINDRA LTD., MUMBAI	DIPTIRANJAN MOHAPATRA VS	// ()
494	WPCRL/0000055/2023	UMAKANTA NAYAK VS STATE OF ODISHA	PARSURAM PANDA VS	//0 ()
495	WPCRL/0000056/2023	TAPAN KUMAR SAHOO VS STATE OF ODISHA	DEVASHIS PANDA VS	//0 ()
496	ABLAPL/0004027/2023	BABU @ RAJESH KUMAR SAHOO VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	BALIANTA P.S. /158 /2023 ()
497	ABLAPL/0004028/2023	PURNA BISOI@PURNA CHANDRA BISOI VS STATE OF ODISHA	MANORANJAN KHATUA VS	KAKIRIGUMMA /48 /2018 ()
498	ABLAPL/0004029/2023	JAYA KRUSHNA PALEI VS STATE OF ODISHA	AJAYA KUMAR ROUT VS	SORO /222 /2023 ()
499	ABLAPL/0004030/2023	SITA KANTA ROUL@RAUL@DIPU	AJAYA KUMAR ROUT	GOPALPUR /67 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :24/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
500	ABLAPL/0004031/2023	STATE OF ODISHA SUSHANTA SAHOO	NALINI KANTA SAHOO	// /0
		VS	VS	()
501	ABLAPL/0004032/2023	STATE OF ODISHA GAUA @ LOCHAN BEHERA	AVIRAM PATRA	// OLATPUR /26 /2023
		VS	VS	()
502	ABLAPL/0004033/2023	STATE OF ODISHA SUPRAVA DAS	SATYAJIT MOHAPATRA	// MAHILA P.S. BUXIBAZAR /50 /2023
		VS	VS	()
503	ABLAPL/0004034/2023	STATE OF ODISHA MANORANJAN SAHU	BHABANI PRASAD PANDA	// CHATRAPUR /803 /2022
		VS	VS	()
504	ABLAPL/0004035/2023	STATE OF ODISHA MD. ASIM ANSARI @ HASSIAM ANSARI	SANKAR NARAYAN PRADHAN	// BANDOMUNDA /59 /2023
		VS	VS	()
505	ABLAPL/0004036/2023	STATE OF ODISHA SADHUMANI PATRA @ SADHU CHARAN	KAUSTUVA MOHANTY	// ATHGARH /69 /2023
		VS	VS	()
506	ABLAPL/0004037/2023	STATE OF ODISHA NARENDRA MAHALIK	SATYAJIT MOHAPATRA (2)	// BHADRAK RURAL /201 /2023
		VS	VS	()
507	ABLAPL/0004038/2023	STATE OF ODISHA SANJAY NAIK	SHANTI PRAKASH MOHANTY	// KASHIPUR /45 /2023
		VS	VS	()
508	ABLAPL/0004039/2023	STATE OF ODISHA CHITTARANJAN NAIK	SURESH KUMAR JENA	// TALCHER TOWN /226 /2023
		VS	VS	()
509	ABLAPL/0004040/2023	STATE OF ODISHA CHOUDHURI DEHURY	ASUTOSH TRIPATHY	// PURUNAKOTE /13 /2023
		VS	VS	()
510	ABLAPL/0004041/2023	STATE OF ODISHA MD. JABUL	BISWARANJAN DALAI	// KUTRA /46 /2023
		VS	VS	()

ORISSA HIGH COURT**FILING REPORT AS ON :24/04/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	ABLAPL/0004042/2023	STATE OF ODISHA AMLAN JYOTIPRASAN JENA @ AMLAN JENA VS	TAPAN KUMAR MOHANTY VS	// TUMUSINGA /65 /2023 ()
512	ABLAPL/0004043/2023	STATE OF ODISHA RAGHUNATH GURANDI VS	TRILOCHAN NANDA VS	// PUINTALA /80 /2023 ()
513	ABLAPL/0004044/2023	STATE OF ODISHA PINJURI BISOI VS	SANTOSH KUMAR SAMANTARAY VS	// MOHANA /208 /2022 ()
514	ABLAPL/0004045/2023	STATE OF ODISHA CHINTAMANI BAG VS	BIDYADHAR MANSINGA VS	// RENGALI (SAMBALPUR) /77 /2023 ()
515	ABLAPL/0004046/2023	STATE OF ODISHA HARIBANDHU KHAMARI VS	PRASANTA KUMAR PANDA VS	// BIDANASI /84 /2021 ()
516	ABLAPL/0004047/2023	STATE OF ODISHA SANGRAM KESHARI RAJ VS	MILAN KANUNGO VS	// KOIDA /34 /2023 ()
517	ABLAPL/0004048/2023	STATE OF ODISHA MIRA RANA VS	SAROJ KUMAR DASH VS	// BHUBAN /134 /2023 ()
518	ABLAPL/0004049/2023	STATE OF ODISHA KARTIKESWAR @ KARTIK CHANDRA NAYAK VS	ASHOK KUMAR SAHOO VS	// KENDRAPARA SADAR /2 /2023 ()
519	ABLAPL/0004050/2023	STATE OF ODISHA SNEHASIS JENA @ GUDU JENA VS	PUSPAMITRA MOHAPATRA VS	// CHANDRASEKHARPUR /75 /2023 ()
520	ABLAPL/0004051/2023	STATE OF ODISHA GITANJALI GIRI VS	SUSHANTA KUMAR MISHRA VS	// BALIAPAL /47 /2023 ()
521	ABLAPL/0004052/2023	STATE OF ODISHA PABITRA KUMAR PANDA @ PABITRA PANDA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// KHUNTUNI /70 /2023 () //

ORISSA HIGH COURT**FILING REPORT AS ON :24/04/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
522	ABLAPL/0004053/2023	DHANPHUL @ DHANPUL MAJHI VS STATE OF ODISHA	SHANTI PRAKASH MOHANTY VS	KASHIPUR /6 /2023 () //
523	ABLAPL/0004054/2023	UTTAM KUMAR NAYAK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
524	ABLAPL/0004055/2023	AKSHAY KU. BEHERA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	NIHALPRASAD /69 /2023 () //
525	ABLAPL/0004056/2023	KEDAR JENA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	RAMBHA (KHALLIKOTE) /257 /2023 () //
526	ABLAPL/0004057/2023	PUSPALATA NAYAK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
527	ABLAPL/0004058/2023	KULAMANI RANA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BOLANGIR TOWN /141 /2023 () //
528	ABLAPL/0004059/2023	AMAR BEHERA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BALIAPANDA /40 /2023 () //
529	ABLAPL/0004060/2023	SANGRAM KESHARI OTA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
530	ABLAPL/0004061/2023	SK AHIDA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /111 /2023 () //
531	ABLAPL/0004062/2023	SANJIT SAMAL VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	/ /0 () //
532	ABLAPL/0004063/2023	BINE @ BINAY @ BABAN BAG VS STATE OF ODISHA	BIDYADHAR PANDA VS	KHETRARAJPUR /125 /2022 () //
533	ABLAPL/0004064/2023	ROHITASWA KUMBHAR	PRADEEP KUMAR KHUNTIA	/ /0

ORISSA HIGH COURT

FILING REPORT AS ON :24/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
534	ABLAPL/0004065/2023	STATE OF ODISHA SATISH KUMAR PRADHAN	BYOMAKESH TRIPATHY	// / /0
		VS	VS	()
535	ABLAPL/0004066/2023	STATE OF ODISHA RANJAN DIGAL	CHANDAN SAMANTARAY	// BELPARA /77 /2022
		VS	VS	()
536	ABLAPL/0004067/2023	STATE OF ODISHA JYOTI @ JYOTI PRAKASH HANSDA	ASIT KUMAR OTTA	// BHANJPUR /114 /2023
		VS	VS	()
537	ABLAPL/0004068/2023	STATE OF ODISHA ANIKET MISHRA	MANAS KUMAR CHAND	// SAMBALPUR TOWN /126 /2023
		VS	VS	()
538	ABLAPL/0004069/2023	STATE OF ODISHA DEBASMITA BEHERA	BYOMAKESH TRIPATHY	// / /0
		VS	VS	()
539	ABLAPL/0004070/2023	STATE OF ODISHA DHUSASAN BEHERA	SABYASACHI MISHRA	// LAXMISAGAR P.S. /109 /2023
		VS	VS	()
540	ABLAPL/0004071/2023	STATE OF ODISHA ABHIJEET KUMAR BHAKAT	MANAS KUMAR CHAND	// BOLANGIR TOWN /141 /2023
		VS	VS	()
541	ABLAPL/0004072/2023	STATE OF ODISHA ARU DAS @ ARJUN	BISWA RANJAN MAHARATHA	// BASELI SAHI PS /56 /2023
		VS	VS	()
542	ABLAPL/0004073/2023	STATE OF ODISHA MAHENDRA SAHOO	SATYA RANJAN MULIA	// JATNI P.S. /128 /2023
		VS	VS	()
543	ABLAPL/0004074/2023	STATE OF ODISHA RABI PUALA @ RABISWAL	TUKUNA KUMAR MISHRA	// RAYAGADA TOWN /381 /2019
		VS	VS	()
544	ABLAPL/0004075/2023	STATE OF ODISHA ANIKET MISHRA	MANAS KUMAR CHAND	// SAMBALPUR TOWN /127 /2023
		VS	VS	()

ORISSA HIGH COURT**FILING REPORT AS ON :24/04/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
545	ABLAPL/0004076/2023	STATE OF ODISHA SUKENDRA SAHU @ SUKENDRA KUMAR SAHU VS	DURLLABHA RANJAN MISHRA VS	// / /0 ()
546	ABLAPL/0004077/2023	STATE OF ODISHA SUBHASISH BEHERA VS	BYOMAKESH TRIPATHY VS	// / /0 ()
547	ABLAPL/0004078/2023	STATE OF ODISHA SK. TORAFF @ TORAB VS	SHRADHANJALI SAHOO VS	// JALESWAR /169 /2022 ()
548	ABLAPL/0004079/2023	STATE OF ODISHA MD SALMAN RASHID VS	PRIYAMBADA SARANGI VS	// PAHALA /99 /2022 ()
549	ABLAPL/0004080/2023	STATE OF ODISHA RAGHUNATH OTA VS	BYOMAKESH TRIPATHY VS	// / /0 ()
550	ABLAPL/0004081/2023	STATE OF ODISHA ANIKET MISHRA VS	MANAS KUMAR CHAND VS	// SAMBALPUR TOWN /125 /2023 ()
551	ABLAPL/0004082/2023	STATE OF ODISHA JYOTIRMAYA BARIKI @ BARIKL VS	RAMAKANTA PRADHAN VS	// NANDANKANAN /61 /2023 ()
552	ABLAPL/0004083/2023	STATE OF ODISHA SANGHAMITRA SUKLA VS	BIJAYA KUMAR RAGADA VS	// CHAULIAGANJA /100 /2023 ()
553	ABLAPL/0004084/2023	STATE OF ODISHA MADURAY SINGH @ MADURAI VS	ANJAN KUMAR BISWAL VS	// BARIPADA SADAR /71 /2023 ()
554	ABLAPL/0004085/2023	STATE OF ODISHA LAXMIPRIYA MOHANTY VS	ASISH KUMAR RAY VS	// AUL /338 /2023 ()
555	ABLAPL/0004086/2023	STATE OF ODISHA DEEPAK KUMAR DHAL VS STATE OF ODISHA	ASISH KUMAR RAY VS	// AUL /338 /2023 () //

ORISSA HIGH COURT

FILING REPORT AS ON :24/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
556	ABLAPL/0004087/2023	NILAKANTHA @ AKASH NAYAK VS STATE OF ODISHA	DHARMENDRA SETHY VS	KAPTIPADA /73 /2023 () //
557	ABLAPL/0004088/2023	JAGANATH SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BARIPADA TOWN /260 /2023 () //
558	ABLAPL/0004089/2023	RAMESH SAHU VS STATE OF ODISHA	AMIT KUMAR NATH VS	ANGUL TOWN /157 /2023 () //
559	ABLAPL/0004090/2023	MADHUSUDAN SWAIN VS STATE OF ODISHA	RUPESH KUMAR MOHANTY VS	BYREE /60 /2023 () //
560	ABLAPL/0004091/2023	LOKNATH SINGH @ AKASH SINGH VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	LEPHRIPADA /80 /2021 () //
561	ABLAPL/0004092/2023	BINOD PRADHAN VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	COLLIERY /131 /2023 () //
562	ABLAPL/0004093/2023	BHIKARI @ SURESH KUMAR MALLICK VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	BARI /34 /2023 () //
563	ABLAPL/0004094/2023	AKSHYA KUMAR ROUTRAY VS STATE OF ODISHA	CHANDAN MISHRA VS	PAHALA /96 /2023 () //

ORISSA HIGH COURT

MISC CASES FILED on :24/04/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	3/2023 GUAP/5/2023	MAHESWARI DEY-MP	ARUNIMA MISHRA
2	4/2023 GUAP/5/2023	MAHESWARI DEY-MP	ARUNIMA MISHRA
3	23/2023 CRP/21/2023	SASMITA DAS @ BARIK-MP	DEVI PRASAD DASH
4	29/2023 WPC(OA)/1234/2018	NANDINI PRADHAN-MP	
5	30/2023 WPC(OA)/322/2018	TRILOCHANA BEHERA-MP	
6	31/2023 WPC(OA)/333/2018	ABHAYA KUMAR SAHOO-MP	
7	32/2023 WPC(OA)/334/2018	DILLIP KUMAR TARAI-MP	
8	32/2023 TRPCRL/37/2023	URKULI KISAN-MP	BHABANI SHANKAR DASPARIDA
9	33/2023 TRPCRL/39/2023	JAYASHRI MOHANTY-MP	BIBHU PRASAD TRIPATHY
10	33/2023 WPC(OA)/337/2018	JAYAKRUSHNA SINGH-MP	
11	34/2023 WPC(OA)/889/2018	PRADEEP KUMAR DASH-MP	
12	35/2023 WPC(OA)/890/2018	SATYABADI SENAPATI-MP	
13	36/2023 WPC(OA)/891/2018	SRIDHAR KUMAR RATH-MP	
14	37/2023 WPC(OA)/892/2018	SANJAYA KUMAR MISHRA-MP	
15	38/2023 WPC(OA)/893/2018	LALITA KUMAR DUTTA-MP	
16	39/2023 WPC(OA)/894/2018	NIRAKAR MISHRA-MP	
17	42/2023 STREV/40/2017	M/S.INDIAN OIL CORPORATION LTD.-MP	M/S.SATYAJIT MOHANTY
18	67/2023 JCRLA/38/2022	GURUNATH BEHERA-MP	MANAS KUMAR CHAND
19	84/2023 ITA/5/2020	M/S.MILIND GUPTA-MP	M/S.TANMAY MISHRA, KAJAL SAHOO
20	85/2023 ITA/6/2020	M/S. MILIND GUPTA-MP	M/S.TANMAY MISHRA, KAJAL SAHOO
21	88/2023 WPC(OAC)/972/2017	PARESWAR SETHI-MP	SNEHASIS RAY
22	94/2023 SA/201/1998	STATE-MP	A.G.A
23	95/2023 SA/201/1998	STATE-MP	A.G.A
24	96/2023 SA/201/1998	STATE-MP	A.G.A
25	97/2023 SA/219/1990	PRAHALLAD BEHERA-MP	MAHESWAR MOHANTY
26	98/2023	PRAHALLAD BEHERA-MP	M/S S. MISHRA,M/S.MAHESWAR MOHANTY,NIRAKAR

27	SA/219/1990 99/2023	PRAHALLAD BEHERA-MP	M/S S. MISHRA,M/S.MAHESWAR MOHANTY,NIRAKAR
28	SA/219/1990 100/2023	PABIYA-MP	M/S.L.PANGARI
29	SA/66/1996 101/2023	NITYANANDA-MP	B.S.PANIGRAHI
30	SA/335/1998 102/2023	NITYANANDA-MP	MR.SAMARESWAR MOHANTY
31	SA/335/1998 103/2023	NITYANANDA-MP	MR.SAMARESWAR MOHANTY
32	SA/335/1998 104/2023	NITYANANDA-MP	B.S.PANIGRAHI
33	SA/335/1998 105/2023	NITYANANDA-MP	MR.SAMARESWAR MOHANTY
34	SA/335/1998 106/2023	NITYANANDA-MP	MR.SAMARESWAR MOHANTY
35	SA/335/1998 107/2023	NITYANANDA-MP	BHAWANI SANKAR PANAI GRAHI
36	SA/335/1998 108/2023	NITYANANDA-MP	MR.SAMARESWAR MOHANTY
37	SA/335/1998 109/2023	NITYANANDA-MP	MR.SAMARESWAR MOHANTY
38	SA/335/1998 110/2023	NITYANANDA-MP	BHAWANI SANKAR PANIGRAHI
39	SA/335/1998 111/2023	NITYANANDA-MP	MR.SAMARESWAR MOHANTY
40	SA/335/1998 112/2023	NITYANANDA-MP	MR.SAMARESWAR MOHANTY
41	SA/335/1998 113/2023	NITYANANDA-MP	BHAWANI SANKAR PANIGRAHI
42	SA/335/1998 114/2023	NITYANANDA-MP	MR.SAMARESWAR MOHANTY
43	SA/335/1998 115/2023	NITYANANDA-MP	MR.SAMARESWAR MOHANTY
44	132/2023	SAROJ KUMAR LENKA-MP	SUBASH CHANDRA PRADHAN
45	CMAPL/331/2023 133/2023	NIBEDITA JENA-MP	ADV.
46	CMAPL/334/2023 142/2023	MADHABILATA PANDA-MP	ADV
47	RVWPET/152/2023 147/2023	HIMANSHU PATNAIK-MP	
48	CRLMP/939/2022 148/2023	SWATANTRA PRASAD CHOUDHURY-MP	
49	CRLMP/667/2023 149/2023	M/S ICIC LOMBARD GENERAL INSURANCE CO.LTD.-MP	ANUPAM DASH
50	CRLMP/2599/2022 154/2023	KAMALAKANTA MALLICK @ MALLIK-MP	BHABANI SHANKAR RAYAGURU
51	MATA/140/2023 155/2023	KAMALAKANTA MALLICK @ MALLIK-MP	BHABANI SHANKAR RAYAGURU
52	MATA/140/2023 168/2023	SUNITA PODH-MP	SACHIDANANDA PADHEE
53	RPFAM/140/2023 173/2023	SNEHALATA BEHERA-MP	SUBHASHREE MOHANTY
54	TRP(C)/154/2023 174/2023	SAROJINI SAHOO-MP	SHRADHANJALI SAHOO
55	TRP(C)/155/2023 175/2023	DIPTIMAYEE MOHAPATRA-MP	
56	TRP(C)/5/2023 176/2023	SANGHAMITRA DAS-MP	DR. JANMEJAYA RAY
57	TRP(C)/157/2023 177/2023	SULOCHANA MALLIK-MP	PRATAP KUMAR RAY
	TRP(C)/156/2023		

58	189/2023 CONTC/994/2019	SANATAN TRIPATHY-MP	MR. S.K.SWAIN, RITA SINGH
59	190/2023 CONTC/35/2023	SAMBHURAM NIAL-MP	
60	281/2023 CRLREV/143/2022	JANARDAN DEHURY-MP	
61	282/2023 CRLREV/622/2022	RAGHUNATH MUNDARY-MP	AMIT PATTNAIK, A.KHANDAWAL
62	283/2023 CRLREV/209/2023	LAXMAN BEHERA-MP	SAILABALA JENA
63	284/2023 CRLREV/210/2023	JYOTI RANJAN PANDA-MP	PRAKASH KUMAR MISHRA
64	285/2023 CRLREV/207/2023	GYANA RANJAN JENA-MP	SAMVIT MOHANTY
65	286/2023 CRLREV/211/2023	CHANDAN @ BRAJABANDHU MOHARANA-MP	SAMARENDRA MOHANTY
66	287/2023 CRLREV/211/2023	CHANDAN @ BRAJABANDHU MOHARANA-MP	SAMARENDRA MOHANTY
67	288/2023 CRLREV/211/2023	CHANDAN @ BRAJABANDHU MOHARANA-MP	SAMARENDRA MOHANTY
68	289/2023 CRLREV/212/2023	PAPU @ PRASANTA PRADHAN-MP	SAMARENDRA MOHANTY
69	290/2023 CRLREV/212/2023	PAPU @ PRASANTA PRADHAN-MP	SAMARENDRA MOHANTY
70	291/2023 CRLREV/212/2023	PAPU @ PRASANTA PRADHAN-MP	SAMARENDRA MOHANTY
71	292/2023 CRLREV/213/2023	DURYODHAN SANDHA-MP	SATYABRATA PANDA
72	293/2023 CRLREV/214/2023	SHYAMA @ SHAMLAL SHARMA-MP	SIDHARTHA DAS
73	428/2023 RSA/316/2009	JATINDRA NATH-MP	M/S.ARUN KU.MISHRA,T.K.BISWAL,A.K.NANDY,A.SA
74	429/2023 RSA/353/2015	NILAMBAR GOUD@HERNA-MP	M/S.U.C.MISHRA
75	430/2023 RSA/353/2015	NILAMBAR GOUD@HERNA-MP	M/S.U.C.MISHRA
76	431/2023 RSA/170/2003	SACHIDANANDA MOHANTY-MP	M/S.N.P.PARIJA,MAHESWAR MOHANTY,N.BEHERA,S.
77	432/2023 RSA/155/2023	AJAYA KUMAR KULIA-MP	B.S.PANIGRAHI
78	433/2023 RSA/160/2023	GAGAN BIHARI MOHAPATRA-MP	SOUMYA RANJAN PATI
79	434/2023 RSA/160/2023	GAGAN BIHARI MOHAPATRA-MP	SOUMYA RANJAN PATI
80	435/2023 RSA/602/2014	PURNA CH.SATAPATHY-MP	M/S.DEBENDRA KU.SAHOO
81	439/2023 CMP/465/2023	PUSPALATA DAS@MOHARANA-MP	TUSAR KUMAR MISHRA
82	440/2023 CMP/465/2023	PUSPALATA DAS@MOHARANA-MP	TUSAR KUMAR MISHRA
83	441/2023 CMP/466/2023	BALARANI GUPTA-MP	DWARIKA PRASAD MOHANTY
84	442/2023 CMP/72/2017	KAMINI SETHI-MP	M/S.DEBI PRASAD SARANGI
85	443/2023 CMP/469/2023	JHUNU CHOUDHURY-MP	DEEPALI MAHAPATRA
86	444/2023 CMP/471/2023	SUMITRA MOHAPATRA-MP	SUKANTA KUMAR DALAI
87	445/2023 CMP/417/2023	PADMA MANJARI DEVI-MP	
88	446/2023 CMP/210/2023	JUGUN TAJAN-MP	PRAFULLA KUMAR RATH
89	447/2023	NITYA SUNDAR PANIGRAHI-MP	R.R.DAS

90	CMP/472/2023 448/2023	ARJUN KUMAR SETHI-MP	SAMIR KUMAR MISHRA
91	CMP/473/2023 449/2023	LAXMIPRIYA SAHOO-MP	SAMIR KUMAR MISHRA
92	CMP/474/2023 450/2023	BIJAY @ BIJOYA KUMAR ROUT-MP	BIBEKANANDA BHUYAN
93	CMP/476/2023 451/2023	PRADEEP KUMAR DAS-MP	RABI NARAYAN BEHERA
94	CMP/719/2022 452/2023	RABINDRANATH PRADHAN-MP	HRUDANANDA MOHAPATRA
95	CMP/477/2023 453/2023	RADHASHYAM SWAIN-MP	SUBHA KUMAR MISHRA
96	CMP/478/2023 605/2023	GANESH GAGAN PATEL-MP	BIBHU PRASAD MOHANTY
97	BLAPL/3423/2023 606/2023	SURYANARAYAN MOHAPATRA-MP	
98	BLAPL/3287/2023 607/2023	SUNIL KUMAR MOHANTY-MP	
99	BLAPL/6118/2019 608/2023	BIBHUTI BHUSAN BEHERA-MP	Sujit Kumar Das
100	BLAPL/4416/2023 609/2023	BIDHAN MIRDHA-MP	PRANAB KUMAR DAS
101	BLAPL/4003/2023 610/2023	BIBHUTI BHUSAN BEHERA-MP	SUJIT KUMAR DAS
102	BLAPL/4446/2023 611/2023	SACHIN RAIBOLE @ SACJIN PRAHALAD RAO RAIBOLE-MP	MUCHIT KUMAR NAYAK MR.DEVASHIS PANDA
103	BLAPL/6100/2022 612/2023	DILLIP KUMAR JENA-MP	BISWAJIT SAHOO
104	BLAPL/4569/2023 684/2023	PRAVATI NAIK-MP	PRADEEP KUMAR MISHRA
105	MACA/384/2023 685/2023	ANITA DASH-MP	PRADEEP KUMAR MISHRA
106	MACA/385/2023 686/2023	ARATI BHUTIA-MP	PRADEEP KUMAR MISHRA
107	MACA/386/2023 687/2023	PRATIMA BEHERA-MP	PRADEEP KUMAR MISHRA
108	MACA/387/2023 688/2023	THE DIVL. MANAGER, M/S. NEW INDIA ASSURANCE CO.	SUDEEP KUMAR SARANGI
109	MACA/388/2023 689/2023	PRAFULLA KUMAR PANDA-MP	KAPILA CHARAN NAYAK
110	MACA/389/2023 690/2023	MEENA @ MINA PANDA-MP	KAPILA CHARAN NAYAK
111	MACA/392/2023 691/2023	THE DIVL. MANAGER, DO I, T.P. CELL, M/S. NEW INDIA ASSURANCE CO.	SUBRANSA CHATHOPADHYAY-MP
112	MACA/393/2023 692/2023	ARATI BHUTIA-MP	PRADEEP KUMAR MISHRA
113	MACA/386/2023 693/2023	THE BRANCH MANAGER, M/S. NATIONAL INSURANCE CO.	SUTISDI KUMAR MISHRA
114	MACA/330/2023 694/2023	THE BRANCH MANAGER, M/S. NATIONAL INSURANCE CO.	SUTISDI KUMAR MISHRA
115	MACA/330/2023 695/2023	SRIDHAR SAMAL-MP	DURGA CHARAN DEY
116	MACA/394/2023 696/2023	ASHOK KUMAR PRADHAN-MP	DURGA CHARAN DEY
117	MACA/395/2023 697/2023	SURESWARI BHOI-MP	KAPILA CHARAN NAYAK
118	MACA/355/2023 698/2023	MADHUSMITA PRADHAN-MP	KAPILA CHARAN NAYAK
119	MACA/354/2023 816/2023	MEENA SAI-MP	
120	ABLAPL/2183/2023 817/2023	KANDANA SANKAR @ K. SANKAR RAO-MP	
	ABLAPL/2801/2023		

121	818/2023 ABLAPL/2819/2023	KANDANA SANKAR@K.SANKAR RAO-MP	
122	819/2023 ABLAPL/18166/2019	MOHANI KUMAR SAHOO-MP	
123	820/2023 ABLAPL/6490/2022	SIRAJ ALLI KHAN @ SERAZ ALLI KHAN-MP	DEEPAK KU SAHOO
124	821/2023 ABLAPL/1196/2023	SANGRAM KESHARI PATRA-MP	
125	822/2023 ABLAPL/2294/2023	JITENDRA BEHERA-MP	PRABHAT KUMAR PARIDA
126	823/2023 ABLAPL/1603/2023	KALAM SHAHA @ KALAM SAHA @ SAGUL KHAN-MP	
127	975/2023 CRLA/446/2023	SUJIT KUMAR SAHU-MP	P. ANUP DASH
128	976/2023 CRLA/446/2023	SUJIT KUMAR SAHU-MP	P. ANUP DASH
129	977/2023 CRLA/107/2022	JEPAL MAHAKUR@JAYPAL MAHAKUR-MP	(M/S.KIRTAN BADHEI A.SAHU T.TRIPATHY S.MOHAN
130	978/2023 CRLA/67/2022	SANTOSH KAMPA-MP	AKSHAYA KUMAR PANDEY
131	979/2023 CRLA/138/2015	SARATHI BEHERA-MP	M/S.BASANTA KUMAR DAS
132	980/2023 CRLA/448/2023	SURU KUMBHAR-MP	SUSHANTA KUMAR JOSHI
133	981/2023 CRLA/448/2023	SURU KUMBHAR-MP	SUSHANTA KUMAR JOSHI
134	982/2023 CRLA/448/2023	SURU KUMBHAR-MP	SUSHANTA KUMAR JOSHI
135	983/2023 CRLA/450/2022	RAM GOPAL KHEMKA-MP	SOURA CHANDRA MOHAPATRA
136	984/2023 CRLA/449/2023	TULESHWAR SAHU-MP	TARA PRASAD MOHAPATRA
137	985/2023 CRLA/449/2023	TULESHWAR SAHU-MP	TARA PRASAD MOHAPATRA
138	986/2023 CRLA/563/2016	JAYA BEHERA@JAYAKRUSHNA BEHERA-MP	M/S.N.K.LENKA, (M/S. ARIJEET MISHRA, S.K. JENA, S.
139	987/2023 CRLA/451/2021	TRINATH SAHU-MP	DIGAMBARA MISHRA
140	988/2023 CRLA/450/2023	DURGA PRASAD PRADHAN @ LANDA-MP	ANIRUDHA DAS
141	989/2023 CRLA/450/2023	DURGA PRASAD PRADHAN @ LANDA-MP	ANIRUDHA DAS
142	990/2023 CRLA/451/2023	BAPINA MALLIK-MP	SHYAMANANDA JENA
143	991/2023 CRLA/451/2023	BAPINA MALLIK-MP	SHYAMANANDA JENA
144	992/2023 CRLA/451/2023	BAPINA MALLIK-MP	SHYAMANANDA JENA
145	993/2023 CRLA/452/2023	RATAN KUMAR SAHOO-MP	RAMANI KANTA PATTANAIK
146	994/2023 CRLA/452/2023	RATAN KUMAR SAHOO-MP	RAMANI KANTA PATTANAIK
147	995/2023 CRLA/453/2023	SIBA PRASAD JAGATY-MP	GYANENDRA ACHARYA
148	996/2023 CRLA/453/2023	SIBA PRASAD JAGATY-MP	GYANENDRA ACHARYA
149	997/2023 CRLA/640/2022	SUSANTA KHANDAPAN@KANDHPAN-MP	JULU KHANSAMA
150	998/2023 CRLA/454/2023	SHISHIR BARAN PURI-MP	GYANENDRA ACHARYA
151	999/2023 CRLA/454/2023	SHISHIR BARAN PURI-MP	GYANENDRA ACHARYA
152	1000/2023	LAXMIDHAR PANDA-MP	HEMANT KUMAR MUND

153	CRLA/455/2023 1001/2023	LAXMIDHAR PANDA-MP	HEMANT KUMAR MUND
154	CRLA/455/2023 1002/2023	SIBANANDA SAHOO-MP	SANGRAM KESHARI ROUT
155	CRLA/456/2023 1003/2023	SIBANANDA SAHOO-MP	SANGRAM KESHARI ROUT
156	CRLA/456/2023 1004/2023	BULA @ KALIDAS @ KALICHARAN MARNDI-MP	SURYAKANTA DWIBEDI
157	CRLA/457/2023 1005/2023	BULA @ KALIDAS @ KALICHARAN MARNDI-MP	SURYAKANTA DWIBEDI
158	CRLA/457/2023 1006/2023	BULA @ KALIDAS @ KALICHARAN MARNDI-MP	SURYAKANTA DWIBEDI
159	CRLA/457/2023 1424/2023	ABHIJIT PARTHASARATHI JENA-MP	SARAT KUMAR GAJENDRA(SR. ADV.)
160	CRLMC/3874/2022 1425/2023	RAJESH PASARI-MP	SARAT KUMAR GAJENDRA (SR. ADV.)
161	CRLMC/3958/2022 1426/2023	SANTILATA SAHU-MP	RAMAKANTA PANDA
162	CRLMC/2014/2023 1427/2023	POTURAJU SURAMA-MP	BASUDEV PUJARI
163	CRLMC/3528/2022 1428/2023	MANOJ KUMAR DASH-MP	PRAVASHA PUJAREE PARIDA
164	CRLMC/1492/2023 1429/2023	NARAYAN NAYAK-MP	HEMANTA KUMAR MUND
165	CRLMC/2017/2023 1430/2023	RAJESH KUMAR MOHAPATRA-MP	JUGALA KISHORE PANDA
166	CRLMC/2018/2023 1431/2023	AUROMIRA ENTERTAINMENT PVT. LTD.-MP	RAMDAS ACHARY
167	CRLMC/2019/2023 1432/2023	KAILASH CHANDRA AGRAWAL-MP	JUGALA KISHORE PANDA
168	CRLMC/2020/2023 1433/2023	SWAGAT KUMAR DAS-MP	PARTHA SARATHI NAYAK
169	CRLMC/2021/2023 1434/2023	MAMATA SAHOO-MP	Supriyo Ranjan Mahapatra
170	CRLMC/2022/2023 1435/2023	MUSKAN PARWEEN-MP	SAMVIT MOHANTY
171	CRLMC/2515/2022 1436/2023	SUSANTA KUMAR GOUDA-MP	SANJAY KUMAR PRADHAN
172	CRLMC/2027/2023 1437/2023	D.RAJESH KUMAR-MP	SOUBHAGYA KUMAR DASH
173	CRLMC/2028/2023 1438/2023	DILLIP KUMAR RAY-MP	PARTHA SARATHI NAYAK
174	CRLMC/2031/2023 1439/2023	LAXMIDHARA MANTRI-MP	SURENDRA KUMAR BISWAL
175	CRLMC/2034/2023 1440/2023	BIBHU PRASAD BEHERA-MP	PRAVASH CHANDRA JENA
176	CRLMC/2035/2023 1441/2023	MANOHAR SHARMA-MP	JAYDEEP PAL
177	CRLMC/2037/2023 1442/2023	GANESWAR BARIK-MP	SATYA RANJAN MULIA
178	CRLMC/2038/2023 1443/2023	MANOJ KUMAR DASH-MP	
179	CRLMC/1492/2023 1444/2023	NARAYAN SAHU-MP	LAMBODOR ACHARI
180	CRLMC/2041/2023 1445/2023	ARUN KUMAR SARANGI-MP	DIPTI RANJAN BHOKTA
181	CRLMC/2042/2023 1446/2023	SUMITRA SWAIN@SUMI-MP	
182	CRLMC/2913/2022 1447/2023	TUKUNA SETHY-MP	
183	CRLMC/1088/2023 1448/2023	KARUNAKAR PARIDA @ TITU-MP	ASHOK DAS
	CRLMC/2047/2023		

184	1449/2023 CRLMC/2048/2023	KRUSHNA CHANDRA GOUD-MP	SHUBHENDU KUMAR PARIDA
185	1450/2023 CRLMC/1437/2023	MITHUN KUMAR BEERO@BIRA-MP	
186	1451/2023 CRLMC/956/2023	BIRENDRA SAHU@BIRENDRA KUMAR SAHU-MP	
187	2078/2023 WA/813/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
188	2079/2023 WA/813/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
189	2080/2023 WA/813/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
190	2081/2023 WA/815/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
191	2082/2023 WA/815/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
192	2083/2023 WA/815/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
193	2084/2023 WA/814/2023	STATE OF ODISHA-MP	HARMOHAN DHAL,A.G.A
194	2085/2023 WA/814/2023	STATE OF ODISHA-MP	HARMOHAN DHAL,A.G.A
195	2086/2023 WA/814/2023	STATE OF ODISHA-MP	HARMOHAN DHAL,A.G.A
196	2087/2023 WA/816/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
197	2088/2023 WA/816/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
198	2089/2023 WA/816/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
199	2090/2023 WA/817/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
200	2091/2023 WA/817/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
201	2092/2023 WA/817/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
202	2093/2023 WA/819/2023	ODISHA STATE FINANCIAL CORP., CUTTACK-MP	ABINASH ROURAY
203	2094/2023 WA/818/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
204	2095/2023 WA/818/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
205	2096/2023 WA/818/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
206	2097/2023 WA/821/2023	JAYANTIPRAVA BEHERA-MP	BINAYA KUMAR MOHANTY
207	2098/2023 WA/820/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
208	2099/2023 WA/820/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
209	2100/2023 WA/820/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
210	2101/2023 WA/822/2023	STATE OF ODISHA-MP	Y.S.P. BABU, A.G.A.
211	2102/2023 WA/822/2023	STATE OF ODISHA-MP	Y.S.P. BABU, A.G.A.
212	2103/2023 WA/822/2023	STATE OF ODISHA-MP	Y.S.P. BABU, A.G.A.
213	2104/2023 WA/823/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
214	2105/2023 WA/823/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
215	2106/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A

216	WA/823/2023 2107/2023	STATE OF ODISHA-MP	
217	WA/12/2022 2108/2023	NILAKANTHA BEHERA-MP	ABHILASH MISHRA
218	WA/824/2023 2109/2023	NILAKANTHA BEHERA-MP	ABHILASH MISHRA
219	WA/824/2023 2110/2023	ANANTA KUMAR MALIK-MP	
220	WA/2/2023 2111/2023	UPENDRA NATH ACHARYA-MP	SUDHANSU SEKHAR JENA
221	WA/825/2023 2112/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
222	WA/826/2023 2113/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
223	WA/826/2023 2114/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
224	WA/826/2023 2115/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
225	WA/827/2023 2116/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
226	WA/828/2023 2117/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
227	WA/827/2023 2118/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
228	WA/828/2023 2119/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
229	WA/827/2023 2120/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
230	WA/828/2023 5950/2023	JASOBANTA NARAYAN CHOUDHURY-MP	SUSANTA KUMAR DASH
231	WP(C)/18018/2022 5951/2023	SANJAY KUMAR @ SANJAY KETAN MALLIK-MP	GAGAN BIHARI SINGH
232	WP(C)/12933/2023 5952/2023	DR. PRABHAT KUMAR ROUSTRAY-MP	SATYABRATA MOHANTY
233	WP(C)/9498/2023 5953/2023	TIKI BACHELI-MP	BINI MISHRA
234	WP(C)/12934/2023 5954/2023	MAHIM RANJAN JAGATI-MP	BINI MISHRA
235	WP(C)/12935/2023 5955/2023	RASHMI PRAVA MOHANTY-MP	BIRAJA PRASANNA DAS
236	WP(C)/12936/2023 5956/2023	BIJAY KUMAR PRADHAN-MP	JAYADEBA BEHERA
237	WP(C)/12937/2023 5957/2023	SANJIT KUMAR DAS-MP	ANJAN KUMAR BISWAL
238	WP(C)/12940/2023 5958/2023	MANORANJAN PANIGRAHI-MP	MANAS PATI
239	WP(C)/12943/2023 5959/2023	LAMBODAR PANIGRAHI-MP	JAJATI KESHARI KHUNTIA
240	WP(C)/8309/2023 5960/2023	LAMBODAR PANIGRAHI-MP	JAJATI KESHARI KHUNTIA
241	WP(C)/8309/2023 5961/2023	JASMINI SUNA-MP	
242	WP(C)/11949/2023 5962/2023	RATIKANTA SAHOO-MP	GOPINATH MISHRA
243	WP(C)/12946/2023 5963/2023	PRADEEP KUMAR JENA-MP	RAJIB RATH
244	WP(C)/12948/2023 5964/2023	PADMANAV SAHOO-MP	SATRUGHNA DASH (A)
245	WP(C)/12950/2023 5965/2023	SANDHYARANI ROUL-MP	M/S.D.P.MOHANTY,b.h.mohanty,
246	WP(C)/14559/2019 5966/2023	NABAKISHORE MISHRA-MP	M/S.AFRAAZ SUHAIL,P.N.PATTANAIAK,B.P.MISHRAM/
	WP(C)/30489/2011		

247	5967/2023 WP(C)/12954/2023	GREAMS RESTAURANT IMFL ON SHOP, JAJPUR-MP	PRAFULLA KUMAR RATH
248	5968/2023 WP(C)/12959/2023	SASHI DEI-MP	AFRAAZ SUHAIL
249	5969/2023 WP(C)/20783/2011	E.E.ELECT.KEONJHAR-MP	SURESH CHANDRA DASH
250	5970/2023 WP(C)/6680/2023	REBATI SAHU-MP	ARUN KUMAR PATRA
251	5971/2023 WP(C)/12963/2023	TAPAN KUMAR DASH-MP	SURYAKANTA DASH
252	5972/2023 WP(C)/12963/2023	TAPAN KUMAR DASH-MP	SURYAKANTA DASH
253	5973/2023 WP(C)/16302/2017	UDHABA RANA-MP	M/S.SOUMYA MISHRA
254	5974/2023 WP(C)/12967/2023	SANTILATA SATRUSAL-MP	LINGARAJ DASH
255	5975/2023 WP(C)/11191/2023	RAJENDRA RAUTRAY-MP	
256	5976/2023 WP(C)/13168/2020	M/S. B.V.ENTERPRISES-MP	SUMIT LAL
257	5977/2023 WP(C)/12978/2023	DAMBURU NAIK-MP	SUSHANTA KUMAR JOSHI
258	5978/2023 WP(C)/12981/2023	BIJAYANANDA AMANTA-MP	AMIYA KUMAR CHHATOI
259	5979/2023 WP(C)/22271/2014	LALITA MUKTA BARLA-MP	
260	5980/2023 WP(C)/22272/2014	LAXMAN TIGGA-MP	
261	5981/2023 WP(C)/12984/2023	ASHMAN JANI-MP	ARUN KUMAR PATRA
262	5982/2023 WP(C)/12987/2023	PRAKASH CHANDRA BEHERA-MP	MIHIR SEKHAR SAHOO
263	5983/2023 WP(C)/12988/2023	ARSU HEMBRAM-MP	RAMAKANTA SAHOO
264	5984/2023 WP(C)/12989/2023	ANSUMAN CHOUDHURY-MP	SWAPNA KUMAR OJHA
265	5985/2023 WP(C)/12990/2023	DOLAGOBINDA JENA-MP	MIHIR SEKHAR SAHOO
266	5986/2023 WP(C)/33925/2022	SHARADA PRASANNA ROUT-MP	KUNAL KUMAR SWAIN
267	5987/2023 WP(C)/2703/2021	CHANDRA SEKHAR DHADA-MP	MANOJ KUMAR MOHANTY
268	5988/2023 WP(C)/12992/2023	LALATENDU MOHANTY-MP	SWAPNA KUMAR OJHA
269	5989/2023 WP(C)/12991/2023	CHINMAY SUNDARAY-MP	SANJAY KUMAR SAMANTARAY
270	5990/2023 WP(C)/12993/2023	DARASING SUNA-MP	PRASANNA KUMAR MISHRA
271	5991/2023 WP(C)/12994/2023	K. TEJESWAR RAO-MP	SOUBHAGYA KUMAR DASH
272	5992/2023 WP(C)/27181/2022	PARSHURAM PRUSTY-MP	
273	5993/2023 WP(C)/13005/2023	SIKHAR SETHI-MP	MIHIR SEKHAR SAHOO
274	5994/2023 WP(C)/13007/2023	DHOBI BEWA-MP	MIHIR SEKHAR SAHOO
275	5995/2023 WP(C)/13008/2023	MANORAMA DASH-MP	PRASANNA KUMAR DASH
276	5996/2023 WP(C)/13009/2023	MANORANJAN PANDA-MP	MIHIR SEKHAR SAHOO
277	5997/2023 WP(C)/12419/2018	THE EXECUTIVE ENGINEER,ELECTRICAL,NESCO-MP	
278	5998/2023	SURENDRA JENA-MP	MIHIR SEKHAR SAHOO

279	WP(C)/13011/2023 5999/2023	NABIN KUMAR BEHERA-MP	DILLIP KUMAR MOHAPATRA
280	WP(C)/13012/2023 6000/2023	TRILOCHANA DAS-MP	MIHIR SEKHAR SAHOO
281	WP(C)/13013/2023 6001/2023	THE EXECUTIVE ENGINEER,ELECTRICAL,NESCO-MP	SURESH CHANDRA DASH
282	WP(C)/12419/2018 6002/2023	MADHUSMITA NAYAK-MP	DILLIP KUMAR MOHAPATRA
283	WP(C)/13014/2023 6003/2023	SAROJINI NAYAK-MP	DR. JITENDRA KUMAR LENKA
284	WP(C)/1877/2023 6004/2023	THE EXECUTIVE ENGINEER,ELECTRICAL (NESCO)-MP	M/S.S.C.DASH
285	WP(C)/19182/2018 6005/2023	SAHU ANADI CHARAN-MP	DR. KANHAYALAL SHARMA
286	WP(C)/13015/2023 6006/2023	THE EXECUTIVE ENGINEER (ELECTRICAL) CESU-MP	M/S.S.C.DASH
287	WP(C)/16559/2019 6007/2023	RUDNAV INFRA PVT. LTD., HYDERABAD-MP	MANOJ KUMAR MOHANTY
288	WP(C)/13019/2023 6008/2023	SAISURYA MOHANTY-MP	SUKANTA KUMAR DALAI
289	WP(C)/13020/2023 6009/2023	RABINDRANATH NAYAK-MP	SRIKANTA PANDA
290	WP(C)/13022/2023 6010/2023	CHITTARANJAN JENA-MP	PURUSOTTAM CHULI
291	WP(C)/6130/2022 6011/2023	PRAVANJAN MOHANTY-MP	DR.PURUSOTTAM CHULI
292	WP(C)/17046/2022 6012/2023	SMC, PATENIGAON GOVT. PRIMARY SCHOOL, JAGATSINGHPUR-MP	SHARMA SWAIN
293	WP(C)/7153/2023 6013/2023	PRANAB ROUT-MP	LAXMI PRASAD DWIVEDY
294	WP(C)/9798/2023 6014/2023	DILLIP KUMAR SAHOO-MP	MANOJ KUMAR PANDA
295	WP(C)/9905/2023 6015/2023	JYOTSNARANI MUDULI-MP	MANOJ KUMAR PANDA
296	WP(C)/10554/2023 6016/2023	SANDIP MISHRA-MP	S.K.SAMAL
297	WP(C)/13030/2023 6017/2023	SUBASHA CHANDRA PRAHARAJ-MP	
298	WP(C)/11247/2023 6018/2023	DIPTIMAYEE PANDA-MP	CHITRASEN PARIDA
299	WP(C)/13045/2023 6019/2023	DIPTIMAYEE PANDA-MP	CHITRASEN PARIDA
300	WP(C)/13045/2023 6020/2023	SRINIBAS DANDAPAT-MP	SHASHI BHUSAN JENA
301	WP(C)/13053/2023 6021/2023	STATE OF ORISSA-MP	
302	WP(C)/381/2018 6022/2023	DILLIP KUMAR BAHALIA-MP	SUDHANSHU SEKHAR PRATAP
303	WP(C)/13062/2023 6023/2023	BIMAL KUMAR AGARWAL-MP	ASHOK KUMAR SARANGI
304	WP(C)/13064/2023 6024/2023	AKSHAYA KUMAR JORA-MP	SAMEER KUMAR DAS
305	WP(C)/22175/2016 6025/2023	THE SECRETARY, BALASORE BHADRAK CENTRAL CO-OPERATIVE BANK, BALASORE-MP	
306	WP(C)/9786/2023 6026/2023	M/S BAIKUNTHA BALIA CONSULTANCY AND DEVELOPERS PVT. LTD., BBSR-MP	
307	WP(C)/6551/2023 6027/2023	UMA SHANKAR PRASAD-MP	ARUN KUMAR PATRA
308	WP(C)/13066/2023 6028/2023	LAKSHMI NARAYAN DAS-MP	SAMEER KUMAR DAS
309	WP(C)/13065/2023 6029/2023	SUBRAT KUMAR NAYAK-MP	BRAHMANANDA TRIPATHY
	WP(C)/8810/2023		

310	6030/2023 WP(C)/13068/2023	SUSANTA KUMAR LENKA-MP	BAIDHAR SAHOO
311	6031/2023 WP(C)/11435/2023	DR. HIMANI JOSHI-MP	ALOK KUMAR MOHAPATRA
312	6032/2023 WP(C)/9117/2023	GAYATREE DEBATA-MP	LAXMI PRASAD DWIVEDY
313	6033/2023 WP(C)/13070/2023	ARABINDA PRADHAN-MP	PRASANTA KUMAR DAS
314	6034/2023 WP(C)/13071/2023	REDDY VENKATA RAMANA-MP	BIRAJA PRASANNA DAS
315	6035/2023 WP(C)/1863/2015	AKULI CHARAN BEHERA-MP	B.N.MOHANTY
316	6036/2023 WP(C)/1863/2015	AKULI CHARAN BEHERA-MP	B.N.MOHANTY
317	6037/2023 WP(C)/31253/2022	ALETHER KHARIN DHANPHUL-MP	BHAGABAN MOHANTY
318	6038/2023 WP(C)/13076/2023	SUBHADRA DALEI-MP	RAJJEET ROY
319	6039/2023 WP(C)/13081/2023	MAHESWAR KATRI-MP	SIDHESWAR MALLIK
320	6040/2023 WP(C)/9233/2023	RAJESH KUMAR MOHAPATRA-MP	
321	6041/2023 WP(C)/13085/2023	PANCHANAN BALIARSINIGH-MP	JAYADEBA BEHERA
322	6042/2023 WP(C)/13088/2023	DHANESWAR BEHERA-MP	JAYADEBA BEHERA
323	6043/2023 WP(C)/13090/2023	RAJKISHORE SWAIN-MP	JAYADEBA BEHERA
324	6044/2023 WP(C)/18752/2018	SANJAY KUMAR MAHARANA-MP	K.K.SWAIN
325	6045/2023 WP(C)/9612/2023	N. BULU CHOUDHARY-MP	TANMAY MISHRA
326	6046/2023 WP(C)/4533/2022	TITNUNMALI MOHAPATRA-MP	BHABANI SANKAR TRIPATHY 1
327	6047/2023 WP(C)/13093/2023	SUBASH CHANDRA BEHERA-MP	JAYADEBA BEHERA
328	6048/2023 WP(C)/13095/2023	BIJAY KUMAR MOHAPATRA-MP	JAYADEBA BEHERA
329	6049/2023 WP(C)/17065/2017	THE GM,KIRIBURU IRON ORE MINE-MP	M/S.DURGA PRASAD NANDA
330	6050/2023 WP(C)/13100/2023	DHARMENDRA KUMAR DAS-MP	TRILOCHAN NANDA
331	6051/2023 WP(C)/13103/2023	HARENDRA KUMAR SINGH-MP	TRILOCHAN NANDA
332	6052/2023 WP(C)/13102/2023	DOKI SRIRAMULU-MP	BUDHADEV ROUSTRAY
333	6053/2023 WP(C)/35626/2022	MANASMITA MAHARANA-MP	DURGESH NARAYAN RATH
334	6054/2023 WP(C)/13109/2023	M/S SAI ENTERPRISES, NAYAGARH-MP	DIPTIRANJAN MOHAPATRA